

## List of Assam State Acts 1947-till date

### ASSAM ACTS 1950

1.	1950	The Assam Appropriation Act, 1950	10
2.	1950	The Assam Appropriation (No.2)Act, 1950	26
<b>ASSAM ACTS 1951-2000</b>			
3.	1951	The Assam Appropriation Act, 1951	5
4.	1951	The Assam Appropriation Act, (No.II) Act, 1951.	6
5.	1951	The Assam Appropriation (No.3) Act, 1951.	25
<b>ASSAM ACTS 1952</b>			
6.	1952	The Assam Appropriation (No.I) Act, 1952	1
7.	1952	The Assam Appropriation (No.II) Act, 1952	2
8.	1952	The Assam Appropriation (No.III) Act, 1952.	14
<b>ASSAM ACTS 1953</b>			
9.	1953	The Assam Appropriation (No.I) Act, 1953.	2
10.	1953	The Assam Appropriation (No.II) Act, 1953.	3
11.	1953	The Assam Appropriation (No.III) Act, 1953.	32
<b>ASSAM ACTS 1954</b>			
12.	1954	The Assam Appropriation (No.I) Act, 1954.	5
13.	1954	The Assam Appropriation (No.II) Act, 1954.	7
14.	1954	The Assam Appropriation (No. III) Act, 1954.	22
15.	1954	The Assam Appropriation (No.IV) Act, 1954.	31
<b>ASSAM ACTS 1955</b>			
16.	1955	The Assam Appropriation (No.II Act, 1955)	3
17.	1955	The Assam Appropriation (No.II) Act, 1955	5

18.	1955	The Assam Appropriation (No.III) Act, 1955	15
19.	1955	The Assam Appropriation (No.IV) Act, 1955.	20
<b>ASSAM ACTS 1956</b>			
20.	1956	The Assam Appropriation (No.II) Act, 1956.	7
21.	1956	The Assam Deputy Speaker's Salaries Allowances Act, 1956. (Repealed by the Assam Deputy Speaker's Salaries and Allowances Act, 1958 , Assam Act XVI of 1958.)	8
22.	1956	The Assam Appropriation (No.III) Act, 1956.	16
23.	1956	The Assam Appropriation (No.IV) Act, 1956.	17
24.	1956	The Assam Appropriation (No.V) Act, 1956.	24
25.	1956	The Assam Appropriation (No.VI) Act, 1956.	25
26.	1956	The Assam Appropriation (No.VII) Act, 1956.	26
27.	1956	The Assam Appropriation (No.VIII) Act, 1956.	27
<b>ASSAM ACTS 1957</b>			
28.	1957	The Assam Appropriation (No.I) Act, 1956.	3
29.	1957	The Assam Appropriation (No.II) Act, 1957.	18
<b>ASSAM ACTS 1958</b>			
30.	1958	The Assam Appropriation (No.I) Act, 1958.	9
31.	1958	The Assam Appropriation (No.II) Vote on Account) Act, 1958.	10
32.	1958	The Assam Appropriation (No.III) Act, 1958.	13
33.	1958	The Assam Appropriation (No.IV) Act, 1958.	22
34.	1958	The Assam Appropriation (No.V) Act, 1958.	23
<b>ASSAM ACTS 1959</b>			
35.	1959	The Assam Appropriation (No.I) Act, 1959.	1
36.	1959	The Assam Appropriation (No.III) Act, 1959	3
37.	1959	The Assam Appropriation (No.III) Act, 1959.	7

38.	1959	The Assam Appropriation (No.IV) Act, 1959.	8
39.	1959	The Assam Appropriation (No. V) Act, 1959	26
40.	1959	Assam Acquisition of land for flood control and erosion (Validation) Act, 1959	30
<b>ASSAM ACTS 1960</b>			
41.	1960	The Assam Appropriation (No.VI) Act, 1959.	1
42.	1960	The Assam Appropriation (No.I) Act, 1960.	7
43.	1960	The Assam Appropriation (No.II) Act, 1960.	9
44.	1960	The Assam Appropriation (No.III) Act, 1960.	28
45.	1960	The Assam Appropriation (No.IV) Act, 1960.	29
<b>ASSAM ACTS 1961</b>			
46.	1961	The Assam Appropriation (No.I) Act, 1961	4
47.	1961	The Assam Appropriation (No.II) Act, 1961	5
48.	1961	The Assam Appropriation (No.III) Act, 1961.	7
49	1961	The Assam Appropriation (No.IV) Act, 1961.	20
50.	1961	The Assam Appropriation (No.V) Act, 1961.	21
<b>ASSAM ACTS 1962</b>			
51.	1962	The Assam Appropriation (No.I) Act, 1962	3
52.	1962	The Assam Appropriation (Vote on Account) Act 1962.	4
53.	1962	The Assam Appropriation (No.II) Act, 1962.	9
54.	1962	The Assam Appropriation (No.III) Act, 1962	10
55.	1962	The Assam Appropriation (No.IV) Act, 1962.	33
<b>ASSAM ACTS 1963</b>			
56.	1963	The Assam Appropriation (No.II) Act, 1963.	1

57.	1963	The Assam Appropriation (No.III) Act, 1963.	2
58.	1963	The Assam Appropriation (No.I) Act, 1963	3
59.	1963	The Assam Appropriation (No.IV) Act, 1963.	20
<b>ASSAM ACTS 1964</b>			
60.	1964	The Assam Appropriation (No.V) Act, 1963.	2
61.	1964	The Assam Appropriation (No. I) Act, 1964.	4
62.	1964	The Assam Appropriation (No.II) Act, 1964.	5
63.	1964	The Assam Appropriation (No. III) Act, 1964.	21
<b>ASSAM ACTS 1965</b>			
64.	1965	The Assam Appropriation (No. I) Act, 1965 (Assam Act III of 1965)	2
65.	1965	The Assam Appropriation (No. II) Act, 1965.	3
66.	1965	The Assam Appropriation (No. III) Act, 1965(Assam Act V of 1965)	5
67.	1965	The Assam Appropriation (No. IV) Act, 1965 (Assam Act XI of 1965).	11
<b>ASSAM ACTS 1966</b>			
68.	1966	The Assam Appropriation (No. V) Act, 1965.	1
69.	1966	The Assam Appropriation (No.I) Act, 1966 (Assam Act VIII of 1966).	8
70.	1966	The Assam Appropriation (No.II) Act, 1966 (Assam Act X of 1966).	10
71.	1966	The Assam Appropriation (No.III) Act, 1966 (Assam Act XVII of 1966)	17
<b>ASSAM ACTS 1967</b>			
72.	1967	The Assam Appropriation (No.I) Act, 1967 (Assam Act IV of 1967).	4
73.	1967	The Assam Appropriation (No.II) Act, 1967 (Assam Act VII of 1967)	7

74.	1967	<a href="#">The Assam Appropriation (No.III) Act, 1967 (Assam Act XVI of 1967).</a>	16
<b>ASSAM ACTS 1968</b>			
75.	1968	The Assam Appropriation (No.I) Act, 1968 (Assam Act III of 1968)	3
76.	1968	The Assam Appropriation (No.II) Act, 1968 (Assam Act IV of 1968).	4
77.	1968	<a href="#">The Assam Appropriation (No.III) Act, 1968 (Assam Act V of 1968).</a>	5
78.	1968	<a href="#">The Assam Appropriation (No.IV) Act, 1968 (Assam Act VIII of 1968)</a>	8
79.	1968	The Assam Appropriation (No.V) Act, 1968 (Assam Act XVIII of 1968).	18
80.	1968	The Assam Appropriation (No.VI) Act, 1968 (Assam Act XIX of 1968).	19
<b>ASSAM ACTS 1969</b>			
81.	1969	<a href="#">The Assam Appropriation (No.I) Act, 1969 (Assam Act III of 1969)</a>	3
82.	1969	<a href="#">The Assam Appropriation (No.II) Act, 1969. (Assam Act IV of 1969).</a>	4
83.	1969	The Assam Appropriation (No.IV) Act, 1969 (Assam Act, XX of 1969).	20
<b>ASSAM ACTS 1970</b>			
84.	1970	<a href="#">The Assam Appropriation (Vote on Account) Act, 1970 (Assam Act II of 1970).</a>	2
85.	1970	<a href="#">The Assam Appropriation (No.I) Act, 1970 (Assam Act, III of 1970).</a>	3
86.	1970	<a href="#">The Assam Appropriation (No.II) Act, 1970 (Assam Act VI of 1970).</a>	6

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## Assam Acts 1951-2000

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1.	1951	<a href="#">The Assam Drugs (Control) Act, 1951</a>	1
2.	1951	<a href="#">The Assam Finance Act, 1951.</a>	2
3.	1951	The Assam Sales of Motor Spirit and Lubricants Taxation (Amendment) Act, 1951.	3
4.	1951	The Assam Sales Tax (Amendment) Act, 1951.	4
5.	1951	<a href="#">The Assam Appropriation Act, 1951</a>	5
6.	1951	<a href="#">The Assam Appropriation Act, (No.II) Act, 1951.</a>	6
7.	1951	The Maintenance of Public Order (Amendment) Act, 1951.	7
8.	1951	The Assam Disturb Areas Act, 1951.	8
9.	1951	<a href="#">The Assam Prohibition of Smoking in show Houses Act, 1951.</a>	9
10.	1951	The Assam Opium Prohibition (3 <sup>rd</sup> Amendment) Act, 1951	10
11.	1951	<a href="#">The Assam Evacuee Property Act, 1951</a>	11
12.	1951	The Assam Requisition & Control of Vehicles (Amendment) Act, 1951.	12
13.	1951	<a href="#">The Assam Cattle Preservation Act, 1951.</a>	13
14.	1951	The Assam Local Self Gov. (Amendment) Act, 1951.	14
15.	1951	<a href="#">The Assam Darrang &amp; Lakhimpur Dist. (Assimilation of Laws on State Subjects) Act, 1951.</a>	15
16.	1951	<a href="#">The Assam Displaced Persons (Rehabilitation Loans) Act, 1951.</a>	16

17.	1951	The Assam Maternity Benefit (Amendment) Act, 1951.	17
18.	1951	<a href="#">The Assam State Acquisition of Zamindaries Act, 1951.</a> Repealed by the Assam Repealing,2016(Assam Act No. IV of 2016	18
19.	1951	The Assam Requisition & Control of Vehicles (2 <sup>nd</sup> Amdt.) Act, 1950.	19
20.	1951	The Assam Displaced Persons (Rehabilitation Loans) (Amdt.) Act, 1951	20
21.	1951	The Assam Maintenance of Public Order (2 <sup>nd</sup> Amdt.) Act, 1951.	21
22.	1951	The Assam Maintenance of Public Order (3 <sup>rd</sup> Amdt.) Act, 1951	22
23.	1951	The Assam Local Self Govt. (3 <sup>rd</sup> Amdt.) Act, 1951. (Repealed by Assam Act XXV of 1963)	23
24.	1951	The Assam Primary Education (Amendment) Act, 1951. (Impliedly repealed by Assam Act, XXVI of 1954).	24
25.	1951	<a href="#">The Assam Appropriation (No.3) Act, 1951.</a>	25
<b>ASSAM ACTS 1952</b>			
1.	1952	<a href="#">The Assam Appropriation (No.I) Act, 1952</a>	1
2.	1952	<a href="#">The Assam Appropriation (No.II) Act, 1952</a>	2
3.	1952	<a href="#">The Assam Opium Prohibition (Amendment) Act, 1952</a>	3
4.	1952	<a href="#">The Assam Finance Act, 1952</a>	4
5.	1952	<a href="#">The Assam Maternity Benefit (Amendment) Act, 1952.</a> (Repealed by Assam Act XII of 1964).	5
6.	1952	<a href="#">The Assam Urban Areas Rent Control (Amendment) Act, 1952.</a> (Expired by time).	6
7.	1952	The Assam Requisition & Control of Vehicle (Amendment) Act.	7
8.	1952	<a href="#">The Assam State Legislature Members (Removal of Disqualification) (Amendment) Act, 1952.</a>	8
9.	1952	<a href="#">The Assam Forest (Amendment) Act, 1952.</a>	9
10.	1952	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 1952.</a>	10

11.	1952	The Societies Registration (Assam 3 <sup>rd</sup> Amendment) Act, 1952.	11
12.	1952	The Assam Sales Tax (Amendment) Act, 1952.	12
13.	1952	The Assam Professions, Trades Callings & Employment Taxation (Amendment) Act, 1952.	13
14.	1952	The Assam Appropriation (No.III) Act, 1952.	14
15.	1952	The Assam Excise (Amendment) Act, 1952.	15
16.	1952	The Assam Adhiara Protection and Regulation (Amendment) Act, 1952.	16
17.	1952	The Assam Rural Panchayat (Amendment) Act, 1952. (Impliedly repealed by Assam Act XXIV of 1959).	17
<b>ASSAM ACTS 1953</b>			
1.	1953	The Assam Liquor Prohibition Act, 1952. 2.(Amendment by Assam Act, X of 1953).	1
2.	1953	The Assam Appropriation (No.I) Act, 1953.	2
3.	1953	The Assam Appropriation (No.II) Act, 1953.	3
4.	1953	The Assam Local Board Elections Emergency Provisions) Act, 1953.	4
5.	1953	The Assam Finance Act, 1953	5
6.	1953	The Assam Contingency Fund (Augmentation of Corpus) Act, 1953.	6
7.	1954	The Assam Cement Control Act, 1953	7
8.	1953	The Assam Code of Civil Procedure (Assam Amendment) Act, 1953.	8
9.	1953	The Assam Maintenance of Public Order (Amendment) Act, 1953	9
10.	1953	The Assam Repealing and Amending Act, 1953.	10
11.	1953	The Assam Forest (Amendment) Act, 1953	11
12.	1953	The Assam Displaced Persons (Rehabilitation Loans) (Amendment) Act, 1953.	12
13.	1953	The Assam Betterment Fee & Mooring Tax (Dibrugarh) Act, 1953.	13
14.	1953	The Assam Cinemas (Regulation) Act, 1953.	14



15.	1953	The Assam Criminal Law (Amendment) Act, 1953.	15
16.	1953	The Assam Maintenance of Public Order (Autonomous Districts.) Act, 1953	16
17.	1953	The Press (Objectionable Matter) (Extention to Assam Autonomous Districts) Act, 1953	17
18.	1953	The Assam Management of Estates Extention to Autonomous District of Garo Hills) Act, 1953.	18
19.	1953	The Assam Co-operative Societies (Amendment) Act, 1953.	19
20.	1953	The Assam Nurses Midwives' & Health Visitors' Registration (Amendment) Act, 1953.	20
21.	1953	The Moslem Marriages & Divorces Registration (Amendment) Act, 1953.	21
22.	1953	The Assam Nowgong & Sibsagar (Assimilation of Laws) Act, 1953.	22
23.	1953	The Assam Land Acquisition (Dibrugarh) Act, 1953.	23
24.	1953	The Goalpara Tenancy (Extension to Autonomous District of Garo Hills) Act, 1953.	24
25.	1953	The Assam Local Self-Govt. Act, 1953 1. Partially repealed by Assam Act XXVI of 1954. 2. Partially repealed by Assam Act IX of 1955. 3. May be repealed u/s 163 of Act XXIV of 1954.	25
26.	1953	The Assam State Acquisition of Zamindaries (Extention) of Autonomous District of Garo Hills) Act, 1953.	26
27.	1953	The Assam (Temporary Catted District) Tenancy (Amendment) XXX Act, 1953.	27
28.	1953	The Assam Requisition & Control of Vehicles (Amendment) Act, 1953.	28
29.	1953	The Assam Local Rates (Amendment) Act, 1953.	29
30.	1953	The Assam Sales of Motor Spirit and Lubricants Taxation (Amendment Act, 1953. (Repealed by Assam Act, IX of 1956.)	30
31.	1953	The Assam Liquor Prohibition (Amendment) Act, 1953.	31
32.	1953	The Assam Appropriation (No.III) Act, 1953.	32
33.	1953	The Assam Land Requisition and Acquisition) Amendment Act, 1953. (Repealed by Assam Act XV of 1964).	33
34.	1953	The Assam Local Authorities Compensatory Grants (Charged)	34

		Act, 1953. (Repealed by Assam Act XXIII of 1959).	
<b>Assam Acts 1954</b>			
1.	1954	The Embankment and Drainage Act, 1953.	1
2.	1954	The Shillong (Riffle Renge & Umlong) Cantonments Assimilation of State Lands Act, 1953.	2
3.	1954	The Assam Agricultural Income-tax (Amendment) Act, 1953.	3
4.	1954	The Assam Local Board Elections (Emergency Provisions) Act, 1954 (Repealed)	4
5.	1954	The Assam Appropriation (No.I) Act, 1954.	5
6.	1954	The Assam State Acquisition of Zaminderies (Amendment) Act, 1954.	6
7.	1954	The Assam Appropriation (No.II) Act, 1954.	7
8.	1954	The Assam Professions, Trades, Callings & Employment Taxation (Amendment) Act, 1954.	8
9.	1954	The Assam Finance Act, 1954.	9
10.	1954	The Assam Legislative Assembly (Members' Emoluments) Act, 1954. The Assam Legislative Assembly Members Salaries and Allowances Act,1958 (Repealed by Assam Act XIV of 1958)	10
11.	1954	The Assam Local Rates (Amendment) Act, 1954.	11
12.	1954	The Assam Sales Tax (Amendment) Act, 1954.	12
13.	1954	The Assam Taxation (on goods carried by roads or Inland Waterways) Act, 1954. (Repealed by Assam Act X of 1961)	13
14.	1954	The Assam State Legislature Members (Removal of Disqualification) (Amendment) Act, 1954.	14
15.	1954	The Assam Money Lenders (2 <sup>nd</sup> Amendment) Act, 1954	15
16.	1954	The Assam Press and Registration of Books (Extention of Lusai Hills) Act, 1954.	16
17.	1954	The Assam Prohibition of Smoking in Passenger Vehicles Act, 1954.	17
18.	1954	The Assam Revenue Recovery (Extention to Lusai Hills) Act, 1954.	18

19.	1954	The Assam Co-operative Societies (Amendment) Act, 1954.	19
20.	1954	The Assam Rhinoceros Preservation Act, 1954.	20
21.	1954	The Assam Lusai Hills Dist. (Acquisition of Chiefs) Act, 1954.	21
22.	1954	The Assam Appropriation (No. III) Act, 1954.	22
23.	1954	The Assam L.S.G. (Amendment) Act, 1954.(Repealed by Assam Act XXIV of 1959.)	23
24.	1954	The Assam Opium Prohibition (Amendment) Act, 1954.	24
25.	1954	The Assam Agricultural Income Tax and Amdt.) Act, 1954	25
26.	1954	The Assam Basic Education Act, 1954. Assam Elementary Education Act, 1962 (Repealed by Assam Act XXX of 1962).	26
27.	1954	The Assam Court Fees (Amendment) Act, 1954.	27
28.	1954	The Assam Requisition & Control of Vehicles (Amdt.) Act, 1954.	28
29.	1954	The Assam Money Lenders (Amendment) Act, 1954	29
30.	1954	The Assam State Road Transport Act, 1954.	30
31.	1954	The Assam Appropriation (No.IV) Act, 1954.	31
32.	1954	The Assam Local Boards Elections (Emergency Provisions (No.2) Act, 1954. (Repealed).	32
33.	1954	The Assam Betterment Fee and Moring Tax (Dibrugarh) (Amdt.) Act, 1954	33
34.	1954	The Assam Contingency Fund (Augmentation of Corpus) Act, 1954.	34
35.	1954	The Assam Deputy Speakers' Salary (Amdt.) Act, 1954. (Impliedly repealed by Assam Act VIII of 1956.)	35
36.	1954	The Assam L.S.G. (2 <sup>nd</sup> Amdt.) Act, 1954. (Repealed by Assam Act XXIV of 1959).	36
37.	1954	The Assam Taxation (on goods carried by Roads or Inland Waterways) (Amdt.) Act, 1954. (Impliedly repealed by Assam Act X of 1961.)	37
38.	1954	The Assam Opium Amdt. (Autonomous Districts) Act, 1954.	38
39.	1954	The Assam Excise Amendment (Extention to Garo Hills, Mikir Hills and North Cachar Hills Districts.) Act, 1954.	39
<b>Assam Acts 1955</b>			

1.	1955	The Assam State Acquisition of Zamindaries (Amendment) Act, 1955.	1
2.	1955	The Assam Stamp (Amdt.) Act, 1955.	2
3.	1955	The Assam Appropriation (No.II Act, 1955)	3
4.	1955	The Assam Finance Act, 1955.	4
5.	1955	The Assam Appropriation (No.II) Act, 1955	5
6.	1955	The Assam Acquisition of Land for Flood Control & Prevention of Erosion Act, 1955. (Repealed by Assam Act XV of 1964).	6
7.	1955	The Criminal Law Amdt. (Extention to Autonomous Dist.) Act, 1955.	7
8.	1955	The Assam Displaced Persons (Rehabilitation Loans) (Amendment) Act, 1955.	8
9.	1955	The Assam Adoption of Standard Weights Act, 1955. (Repealed by Assam Act XIX of 1959.)	9
10.	1955	The Assam Tea Plantation Provident Fund Scheme, Act, 1955.	10
11.	1955	The Assam Homeopathic Medicine Act, 1955.	11
12.	1955	The Non-Agricultural Urban Areas Tenancy Act, 1955.	12
13.	1955	The Assam Adhiars Protection & Regulation (Amdt.) Act, 1955.	13
14.	1955	The Assam Taxation (On goods carried by Roads or Inland Waterways) (Amendment) Act, 1955. (Impliedly repealed by Assam Act X of 1961.)	14
15.	1955	The Assam Appropriation (No.III) Act, 1955	15
16.	1955	The Assam Khadi and Village Industries Boards Act, 1955	16
17.	1955	The Assam Mizo Dists. (Acquisition of Chiefs' Right) (Amdt.) Act, 1955.	17
18.	1955	The Assam State Road Transport (Amendment) Act, 1955.	18
19.	1955	The Assam Disturbed Area Act, 1955	19
20.	1955	The Assam Appropriation (No.IV) Act, 1955.	20
21.	1955	The Assam Requisition and Control of Vehicles (Amdt.) Act, 1955.	21

22.	1955	The Court Fees (Amdt.) Act, 1955.	22
23.	1955	The Assam Excise (Amdt.) Act, 1955.	23
24.	1955	The Assam Rural Panchayat (Amdt.) Act, 1955. (Impliedly repealed by Assam Act XXIV of 1959.	24
<b>Assam Acts 1956</b>			
1.	1956	The Assam Repealing Act, 1955. (Repealing Assam Act No.XXIV of 1950).	1
2.	1956	The Assam Aid to Industries (Small & Cottage Industries) Act, 1955.	2
3.	1956	The Assam Urban Areas Rent Control Act, 1955. (Repealed by Assam Act II of 1960).	3
4.	1956	The Assam Motor Vehicles Taxation (Amendment) Act, 1955.	4
5.	1956	The Assam State Acquisition Zamindaries (Amdt.) Act, 1955.	5
6.	1956	The Assam Appropriation (No.I) Act, 1955.	6
7.	1956	The Assam Appropriation (No.II) Act, 1956.	7
8.	1956	The Assam Deputy Speaker's Salaries Allowances Act, 1956. (Repealed by the Assam Deputy Speaker's Salaries and Allowances Act, 1958 , Assam Act XVI of 1958.)	8
9.	1956	The Assam (Sales of Petroleum and Petroleum Products, including Motor Spirit & Lubricants) Taxation Act, 1955.	9
10.	1956	The Assam Finance Act, 1955.	10
11.	1956	The Assam Finance (Sales Tax) Act, 1956.	11
12.	1956	The Prisons (Assam Amdt.) Act, 1956.	12
13.	1956	The Assam Liquor Prohibition (Amdt.) Act, 1956	13
14.	1956	The Industrial Disputes (Appellate Tribunal) Extention to the Assam Autonomous Dists.) Act, 1956.	14
15.	1956	The Assam Aid to Industries (Small and Cottage Industries) (Amdt.) Act, 1956.	15
16.	1956	The Assam Appropriation (No.III) Act, 1956.	16
17.	1956	The Assam Appropriation (No.IV) Act, 1956.	17
18.	1956	The Assam Sales Tax (Amdt.) Act, 1956.	18

19.	1956	The Assam Liquor Prohibition (2 <sup>nd</sup> Amdt.) Act, 1956.	19
20.	1956	The Assam Good Conduct Prisoners Probation Release (Amdt.) Act, 1956.	20
21.	1956	The Assam Motor Vehicles Taxation (Amdt.) Act, 1956.	21
22.	1956	The Assam Cinemas (Regulation) Amdt.) Act, 1956.	22
23.	1956	The Assam Khadi and Village Industries Board (Amdt.) Act, 1956.	23
24.	1956	The Assam Appropriation (No.V) Act, 1956.	24
25.	1956	The Assam Appropriation (No.VI) Act, 1956.	25
26.	1956	The Assam Appropriation (No.VII) Act, 1956.	26
27.	1956	The Assam Appropriation (No.VIII) Act, 1956.	27
<b>Assam Acts 1957</b>			
1.	1957	The Assam Fixation of Ceiling on Land Holdings Act, 1956	1
2.	1957	The Assam (Sales of Petroleum and Petroleum Products including motor Spirit and Lubricants Taxation (Amdt.) Act, 1956.	2
3.	1957	The Assam Appropriation (No.I) Act, 1956.	3
4.	1957	The Assam Finance, Act, 1957.	4
5.	1957	The Assam (Sales of Petroleum and Petroleum Products including Motor Spirit and Lubricants) (Taxation (Amdt.) Act, 1957	5
6.	1957	The Assam Taxation (on Goods Carried byroads on Inland Waterways (Amdt.) Act, 1957. (Impliedly repealed by Assam Act X of 1961.(Impliedly repealed by Assam Act X of 1961).	6
7.	1957	The Societies Registration (Assam Fourth Amendment) Act, 1957.	7
8.	1957	The Assam Municipal (Validation of Election) Act, 1957.	8
9.	1957	The Assam Finance (Sales Tax) (Amendment) Act, 1957.	9
10.	1957	The Assam Sales Tax (Amendment) Act, 1957.	10
11.	1957	The Assam Adhiars Protection & Regulation (Amendment) Act, 1957. (Repealed)	11
12.	1957	The Assam Betterment Fee and Mooring Tax (Dibrugarh)	12

		(Amendment) Act, 1957.	
13.	1957	The Assam Land & Revenue Regulation (Amendment) Act, 1957.	13
14.	1957	The Assam Land Revenue Re-assessment (Amendment) Act,1957	14
15.	1957	The Assam Municipal Act, 1956. (Repealed in Part by Assam Act XXX of 1962).	15
16.	1957	The Assam Repealing Act, 1957.	16
17.	1957	The Assam Fixation of Ceiling on Land Holding (Amendment) Act,1957.	17
18.	1957	The Assam State Legislature Members (Removal of Disqualifications) (Amendment) Act,1957	18
19.	1957	The Assam Appropriation (No.II) Act, 1957.	19
20.	1957	The Assam Displaced Persons (Rehabilitation Loans) (Amendment) Act, 1957.	20
21.	1957	The Assam Repealing Act, 1957.	21
22.	1957	The Assam Autonomous Dists. Administration of Justice (Miscellaneous Provisions) Act, 1957.	22
23.	1957	The Assam Legislature Assembly (Members Emoluments) (Amendment) Act, 1957. (Impliedly repealed by Assam Act XIV of 1958.).	23
<b>Assam Acts 1958</b>			
1.	1958	The Assam Municipal (Amendment) Act, 1958.	1
2.	1958	The Assam Taxation (on goods carried by Roads or Inland Waterways) (Amendment) Act,1958. (Impliedly repealed by Assam Act X of 1961.	2
3.	1958	The Assam Court Fees (Amendment) Act,1958.	3
4.	1958	The Assam Finance (Sales Tax) (Amendment) Act,1958.	4
5.	1958	The Assam Amusement & Betting Tax (Amendment) Act,1958.	5
6.	1958	The Assam (Sales Tax) (Amendment) Act,1958.	6
7.	1958	The Assam (Sales of Petroleum and Petroleum Products including motor spirit and Lubricants) (Taxation Amendment) Act, 1958.	7

8.	1958	The Assam Stamp (Amendment) Act,1958.	8
9.	1958	The Assam Appropriation (No.I) Act, 1958.	9
10.	1958	The Assam Appropriation (No.II) Vote on Account) Act, 1958.	10
11.	1958	The Societies Registration (Assam Fifth Amendment) Act, 1958.	11
12.	1958	The Assam Finance Act, 1958.	12
13.	1958	The Assam Appropriation (No.III) Act, 1958.	13
14.	1958	The Assam Legislative Assembly Members Salaries & Allowances Act, 1958.	14
15.	1958	The Assam Ministers Deputy Minister Salaries and Allowances Act, 1958.	15
16.	1958	The Assam Deputy Speakers' Salaries and Allowances Act, 1958.	16
17.	1958	The Assam Municipal (Amendment) Act,1958.	17
18.	1958	The Assam Tea Plantations Provident Fund Scheme (Amendment) Act,1958.	18
19.	1958	The Assam Court fees (2 <sup>nd</sup> Amendment) Act, 1958.	19
20.	1958	The Industrial Disputes (Appellate Tribunal) (Withdrawal of Assam Modification Orders) Act, 1958.	20
21.	1958	The Assam Non-Agricultural Urban Areas Tenancy (Amendment) Act,1958.	21
22.	1958	The Assam Appropriation (No.IV) Act, 1958.	22
23.	1958	The Assam Appropriation (No.V) Act, 1958.	23
24.	1958	The Assam Requisition and Control of Vehicles (Amendment) Act,1958.	24
25.	1958	The Assam Speaker's Salaries and Allowances Act, 1958.	25
26.	1958	The Basic Education (Amendment) Act,1958. (Repealed by Assam Act XXX of 1962).	26
27.	1958	The Assam Land (Requisition & Acquisition) (Amendment) Act,1958.	27
<b>Assam Acts 1959</b>			



1.	1959	The Assam Appropriation (No.I) Act, 1959.	1
2.	1959	The Assam Local Board Election (Emergency Provisions) Act, 1959. (Repealed).	2
3.	1959	The Assam Appropriation (No.III) Act, 1959	3
4.	1959	The Assam Famine Relief and Insurance Fund (Amendment) Act, 1959.	4
5.	1959	The Assam Local Rates (Amendment) Act, 1959.	5
6.	1959	The Assam Municipal (Amendment) Act, 1959.	6
7.	1959	The Assam Appropriation (No.III) Act, 1959.	7
8.	1959	The Assam Appropriation (No.IV) Act, 1959.	8
9.	1959	The Assam Ministers' & Deputy Ministers' Salaries & Allowances (Amendment) Act, 1959.	9
10.	1959	The Assam Speaker's Salaries & Allowances (Amendment) Act, 1959.	10
11.	1959	The Assam Deputy Speakers Salaries & Allowances (Amendment) Act, 1959.	11
12.	1959	The Assam Professions, Trades, Callings & Employments Taxation (Amendment) Act, 1959.	12
13.	1959	The Assam Agricultural Income Tax (Amendment) Act, 1959.	13
14.	1959	The Elephants' Preservation (Assam Amendment) Act, 1959.	14
15.	1959	The Assam Land and Revenue Regulation (Amendment) Act, 1959.	15
16.	1959	The Assam Finance (Sales Tax) (Amendment) Act, 1959.	16
17.	1959	The Assam Acquisition of Land for flood control and Prevention of Erosion (Amendment) Act, 1959. (Repealed by Assam Act XV of 1964.	17
18.	1959	The Assam Sales Tax (Amendment) Act, 1959.	18
19.	1959	The Assam Weights & Measures (enforcement) Act, 1959.	19
20.	1959	The Assam Taxation (on goods carried by Roads or inland waterways) (Amendment) Act, 1959. (Impliedly repealed by Assam Act X of 1961).	20
21.	1959	The Assam Ganja and Bhang Prohibition Act, 1959	21
22.	1959	The Assam Finance Act, 1959.	22

23.	1959	The Assam Local Authorities Grants (Charged) Act, 1959.	23
24.	1959	The Assam Panchayat Act, 1959.	24
25.	1959	The Assam Ancient Monuments and Records Act, 1959.	25
26.	1959	The Assam Appropriation (No. V) Act, 1959	26
27.	1959	The Assam Homeopathic Medicine (Amendment) Act, 1959	27
28.	1959	The Assam Evacuee Property (Amdt.) Act, 1959.	28
29.	1959	The Assam Board of Revenue Act, 1959 Repealed by the Assam Board of Revenue Act, 1962	
		<b>Assam Acts 1960</b>	
1.	1960	The Assam Appropriation (No.VI) Act, 1959.	1
2.	1960	The Assam Town and Country Planning Act, 1959.	2
3.	1960	The Assam Aid to Industries (Small and Cottage Industries) (Amendment) Act, 1959.	3
4.	1960	The Assam Panchayat (Amendment) Act, 1959.	4
5.	1960	The Assam Ganja and Bhang Prohibition (amendment) Act, 1959.	5
6.	1960	The Assam Adhiars Protection and Regulation (Amendment) Act, 1959.	6
7.	1960	The Assam Appropriation (No.I) Act, 1960.	7
8.	1960	The Assam Board of Revenue Act, 1959. (Repealed by Assam Act XXI of 1962).	8
9.	1960	The Assam Appropriation (No.II) Act, 1960.	9
10.	1960	The Assam (Sales of Petroleum and Petroleum Products including motor spirit & Lubricants) Taxation (Amendment) Act, 1960. (Repealed)	10
11.	1960	The Assam Finance Act, 1960.	11
12.	1960	The Assam Court Fees (Amendment) Act, 1960.	12
13.	1960	The Assam Sales Tax (Amendment) Act, 1960.	13
14.	1960	The Assam Autonomous Districts Administration of Justice Act, 1960.	14
15.	1960	The Assam Regulated & Licenced Warehouse Act, 1959.	15

16.	1960	The Assam Tea Plantations Employees Welfare Fund Act, 1960.	16
17.	1960	The Assam Tea Plantations Provident Fund Scheme (Amendment) Act, 1960.	17
18.	1960	The Assam Weights Measures (Enforcement) (Amendment) Act, 1960.	18
19.	1960	The Assam Taxation (one goods carried by road or Inland Waterways (Amendment) Act, 1960. (Impliedly repealed by Assam Act, X of 1961).	19
20.	1960	The Assam Contingency Fund (Amendment) Act, 1960	20
21.	1960	The Assam Acquisition of Land for Flood Control and Prevention of Erosion (Validation) Act, 1959. (Repealed by Assam act XV of 1964).	21
22.	1960	The Assam Maintenance of Public Order (Amendment) Act, 1960.	22
23.	1960	The Assam Loud Speakers (Control) Act, 1960.	23
24.	1960	The Assam Sharmik Bahini Act, 1959.	24
25.	1960	The Motor Vehicles Taxation (Amendment) Act.	25
26.	1960	The Assam Embankment and Drainage Validation Act, 1960.	26
27.	1960	The Assam Fixation of Ceiling on land holdings (Amendment) Act, 1959.	27
28.	1960	The Assam Appropriation (No.III) Act, 1960.	28
29.	1960	The Assam Appropriation (No.IV) Act, 1960.	29
30.	1960	The Assam Aid to Industries (Small)and Cottage Industries (Amendment) Act, 1960.	30
31.	1960	The Assam Khadi and Village Industries Board (Amendment) Act, 1960	31
32.	1960	The Assam Non-Trading Companies Act, 1960	32
33.	1960	The Assam Official Language Act, 1960.	33
34.	1960	The Assam Land (Requisition and Acquisition) (Amendment) Act, 1960.	34
35.	1960	The Assam Land Revenue Regulation (Amendment) Act, 1960.	35
		<b>Assam Acts 1961</b>	

1.	1961	The Assam Co-operative Agricultural and Rural Development Bank Act, 1961 (Substituted by Act No. VIII of 1990.)	1
2.	1961	The Gauhati University (Amendment) Act, 1960	2
3.	1961	The Assam Special Powers (Press) Act, 1960	3
4.	1961	The Assam Appropriation (No.I) Act, 1961	4
5.	1961	The Assam Appropriation (No.II) Act, 1961	5
6.	1961	The Assam Panchayat (Amendment) Act, 1960	6
7.	1961	The Assam Appropriation (No.III) Act, 1961.	7
8.	1961	The Assam Finance Act, 1961	8
9.	1961	The Assam State Acquisition of lands belonging to Religious or Charitable Institutions of public Nature) Act, 1959.	9
10.	1961	The Assam Taxation (On goods carried by road or inland water ways) Act, 1961	10
11.	1961	The Assam Opium Prohibition (Amendment) Act, 1961	11
12.	1961	The Assam Slum Areas (Improvement & Clearance) Act, 1959.	12
13.	1961	The Assam Ganja and Bhang Prohibition (Amendment) Act, 1961	13
14.	1961	The Assam Finance (Sales Tax) (Amendment) Act, 1961	14
15.	1961	The Assam Sales Tax (Amendment) Act, 1961	15
16.	1961	The Assam Taxation Law Validation Act, 1961	16
17.	1961	The Assam (Sales of Petroleum and Petroleum Products, Including Motor Spirit and Lubricants) (Taxation (Amendment) Act, 1961.	17
18.	1961	The Assam Requisition and Control of Vehicles (Amendment) Act, 1961.	18
19.	1961	The Assam Consolidated of Holding Act, 1960.	19
20.	1961	The Assam Appropriation (No.IV) Act, 1961.	20
21.	1961	The Assam Appropriation (No.V) Act, 1961.	21
22.	1961	The Assam Board of Revenue (Amendment) Act, 1961. (Impliedly repealed by Assam Act XXI of 1962).	22
23.	1961	The Assam official Language (Amendment) Act, 1961.	23

24.	1961	The Assam Excise (Extention to Mizo District) Act, 1961.	24
25.	1961	The Assam Secondary Education Act, 1961.	25
26.	1961	The Sylhet Tenancy (Amendment) Act, 1961.	26
27.	1961	The Assam Urban Areas Rent Control Act,1961	
		<b>Assam Acts 1962</b>	
1.	1962	The Assam Gramdhan Act, 1962	1
2.	1962	The Assam Urban Areas Rent Control Act, 1961. (Repealed by Assam Act No.11 of 1967	2
3.	1962	The Assam Appropriation (No.I) Act, 1962	3
4.	1962	The Assam Appropriation (Vote on Account) Act 1962.	4
5.	1962	The Assam Minister's and Deputy Ministers' Salaries and Allowances (Amendment), Act, 1962.	5
6.	1962	The Assam Finance Act, 1962.	6
7.	1962	The Assam Municipal (Amendment) Act, 1962.	7
8.	1962	The Assam Industrial Disputes (Assam Amendment) Act, 1962.	8
9.	1962	The Assam Appropriation (No.II) Act, 1962.	9
10.	1962	The Assam Appropriation (No.III) Act, 1962	10
11.	1962	The Assam Finance (Amendment) Act, 1962	11
12.	1962	The Assam Amusement and Betting Tax (Amendment) Act, 1962.	12
13.	1962	The Public Gambling (Extention to Mizo District) Act, 1962.	13
14.	1962	The Assam Sales Tax (Amendment) Act, 1962.	14
15.	1962	The Assam Agricultural Income Tax (Amendment) Act, 1962.	15
16.	1962	The Assam Passengers and Goods Taxation Act, 1962.	16
17.	1962	The Assam Municipal (Second Amendment) Act, 1962.	17
18.	1962	The Assam Taxation (Transfer of Reference Applications) Act, 1962.	18
19.	1962	The Assam State Acquisition of Zaminderies (Amendment) Act, 1962.	19

20.	1962	The Assam Fixation of Ceiling on Land Holdings (Amendment) Act, 1962.	20
21.	1962	The Assam Board of Revenue Act, 1962.	21
22.	1962	The Assam Land and Revenue Regulation (Amendment) Act, 1962.	22
23.	1962	The Cattle Preservation (Amendment) Act, 1962. Repealed by the Assam Cattle Preservation Act, 2021	23
24.	1962	The Assam Embankment and Drainage (Amendment) Act, 1962.	24
25.	1962	The Goalpara Tenancy (Emergency Provisions) Act, 1962.	25
26.	1962	The Assam (Sales of Petroleum and Petroleum Products, including Motor Spirit and Lubricants) Taxation (Amendment) Act, 1962.	26
27.	1962	The Assam Gramdan (Amendment) Act, 1962.	27
28.	1962	The Bengal Public Demands Recovery (Assam Amendment) Act, 1962.	28
29.	1962	The Assam Panchayat (Amendment) Act, 1962	29
30.	1962	The Assam Elementary Education Act, 1962. Repealed by the Assam Elementary Education 1968	30
31.	1962	The Assam Acquisition of Land for Flood Control and Preservation of Erossion (Amendment) Act, 1962. (Repealed by Assam Act XV of 1964.)	31
32.	1962	The Assam Town and Country Planning (amendment) Act, 1962.	32
33.	1962	The Assam Appropriation (No.IV) Act, 1962.	33
34.	1962	The Assam Passengers and Goods Taxation (Amendment) Act, 1962.	34
		<b>Assam Act 1963</b>	
1.	1963	The Assam Appropriation (No.II) Act, 1963.	1
2.	1963	The Assam Appropriation (No.III) Act, 1963.	2
3.	1963	The Assam Appropriation (No.I) Act, 1963	3
4.	1963	The Assam Finance Act, 1963.	4
5.	1963	The Assam Sales Tax (Amendment) Act, 1963.	5

6.	1963	The Assam Finance (Sales Tax) Amendment, Act, 1963.	6
7.	1963	The Assam Stamp (Amendment) Act, 1963.	7
8.	1963	The Assam Court fees (Amendment) Act, 1963.	8
9.	1963	The Assam Legislative Assembly Members Salaries and Allowances (Amendment) Act, 1963.	9
10.	1963	The Assam Excise (Amendment) Act, 1963.	10
11.	1963	The Liquor Prohibition (Amendment) Act, 1963.	11
12.	1963	The Land Improvement Loans (Extention to Mizo and United Khasi Jaintia Hills District Act, 1963.	12
13.	1963	The Agriculturists Loans (Extention to United Khasi Jaintia Hills District) Act, 1963.	13
14.	1963	The Assam Municipal (Amendment) Act, 1963.	14
15.	1963	The Assam Motor Vehicles Taxation (Amendment) Act, 1963.	15
16.	1963	The Assam Local Funds (Accounts and Audit) (Amendment) Act, 1963.	16
17.	1963	The Assam (Sales of Petroleum Products including Motor Spirit and Lubricants) Taxation (Amendment) Act, 1963. (Repealed).	17
18.	1963	The Assam Town and Country Planning (Amendment) Act, 1963.	18
19.	1963	The Assam urban Immovable Property Tax Act, 1963.	19
20.	1963	The Assam Appropriation (No.IV) Act, 1963.	20
21.	1963	The Assam Finance (Amendment) Act, 1963.	21
22.	1963	The Assam Tea Plantation Employees Welfare Fund (Amendment) Act, 1963.	22
23.	1963	The Assam Regulated and Licensed Ware houses (Amendment) Act, 1963.	23
24.	1963	The Assam Land (Requisition and Acquisition(( Amendment )Act,1963	24
		<b>Assam Act 1964</b>	
1.	1964	The Assam Amusement and Betting Tax (Amendment) Act, 1963.	1

2.	1964	The Assam Appropriation (No.V) Act, 1963.	2
3.	1964	The Assam Khadi and Village Industries Board (Amendment) Act, 1963.	3
4.	1964	The Assam Appropriation (No. I) Act, 1964.	4
5.	1964	The Assam Appropriation (No.II) Act, 1964.	5
6.	1964	The Assam Finance Act, 1964.	6
7.	1964	The Assam Panchayat (Amendment) Act, 1964.	7
8.	1964	The Assam Legislative Assembly Members' Salaries and Allowances (Amendment) Act, 1964.	8
9.	1964	The Assam Forest (Amendment) Act, 1964.	9
10.	1964	The Assam Tea Plantation Employees Welfare Fund (Amendment) Act, 1964.	10
11.	1964	The Assam Shops and Establishments (Amendment) Act, 1964.	11
12.	1964	The Assam Maternity Benefit (Assam Amendment) Act, 1964.	12
13.	1964	The Code of Criminal Procedure (Assam Amendment) Act, 1964. (Repealed)	13
14.	1964	The Assam Sales Tax (Amendment) Act, 1964. (Repeals by General Sales Tax Act)	14
15.	1964	The Assam Land (Requisition and Acquisition) Act, 1964.	15
16.	1964	The Assam Land and Revenue Regulation (Amendment) Act, 1964.	16
17.	1964	The Assam Local Authorities Grants Charged (Amendment) Act, 1964	17
18.	1964	The Assam Prevention of Begging Act, 1964.	18
19.	1964	The Minimum Wages (Assam Amendment) Act, 1964.	19
20.	1964	The Assam Finance (Sales Tax) (Amendment) Act, 1964. (Repealed)	20
21.	1964	The Assam Appropriation (No. III) Act, 1964.	21
22.	1964	The Assam Official Language (Amendment) Act, 1964.	22
23.	1964	The Assam State Legislature (Continuance of the English Language) Act, 1964.	23
24.	1964	The Assam Co-operation Land Mortgage Bank (Amendment)	24



		Act, 1964. (Renamed the Assam Co-operative Agricultural and Rural Development Bank)	
25.	1964	The Assam Urban Areas Rent Control (Amendment) Act, 1964.	25
26.	1964	The Assam Town and Country Planning (Amendment) Act, 1964.	26
27.	1964	The Assam Weights and Measures (Enforcement) (Amendment) Act, 1964.	27
28.	1964	The Assam Panchayat (Second Amendment) Act, 1964. (Repealed)	28
29.	1964	The Gauhati University (Amendment) Act, 1964.	29
30.	1964	The Assam Electricity Duty Act, 1964	30
31.	1964	The Assam Development Authorities Act, 1964.	31
		<b>Assam Acts 1965.</b>	
1.	1965	The Maternity Benefit (Assam Amendment) Act, 1964 (Assam Act I of 1965).	1
2.	1965	The Assam Appropriation (No. I) Act, 1965 (Assam Act III of 1965)	2
3.	1965	The Assam Appropriation (No. II) Act, 1965.	3
4.	1965	The Assam Finance Act, 1965.	4
5.	1965	The Assam Appropriation (No. III) Act, 1965(Assam Act V of 1965)	5
6.	1965	The Assam Passengers and Goods Taxation (Amendment) Act, 1965 (Assam Act VI of 1965)	6
7.	1965	The Assam Urban Immovable Property Tax (Amendment) Act, 1965 (Assam Act VII of 1965)	7
8.	1965	The Dibrugarh University Act, 1965 (Assam Act VIII of 1965)	8
9.	1965	The Bengal Agra and Assam Civil Courts (Assam Amendment) Act, 1965 (Assam Act IX of 1965)	9
10.	1965	The Assam Amusements and Betting Tax (Amendment) Act, 1965, (Assam Act X of 1965).	10
11.	1965	The Assam Appropriation (No. IV) Act, 1965 (Assam Act XI of 1965).	11
		<b>Assam Act 1966</b>	

1.	1966	The Assam Appropriation (No. V) Act, 1965.	1
2.	1966	The Assam Municipal (Amendment) Act, 1965.	2
3.	1966	The Assam Legislative Assembly Members Salaries and Allowances (Amendment) Act, 1965.	3
4.	1966	The Gauhati University (Amendment) Act, 1965.	4
5.	1966	The Assam Betterment Fee and Mooring Tax (Dibrugarh) (Amendment) Act, 1965.	5
6.	1966	The Assam Amusements and Betting Tax (Second Amendment) Act, 1966.	6
7.	1966	The Assam Finance (Sales Tax) (Amendment) Act, 1965.	7
8.	1966	The Assam Appropriation (No.I) Act, 1966 (Assam Act VIII of 1966).	8
9.	1966	The Assam (Sales of Petroleum and Petroleum Products including Motor Spirit and Lubricants) Taxation (Amendment) Act, 1965. (Repealed by VAT)	9
10.	1966	The Assam Appropriation (No.II) Act, 1966 (Assam Act X of 1966).	10
11.	1966	The Assam Finance Act, 1966 (Assam Act XI of 1966).	11
12.	1966	The Assam Motor Vehicles Taxation (Amendment) Act, 1966 (Assam Act, XII of 1966)	12
13.	1966	The Assam Sales Tax (Amendment) Act, 1966 (Assam Act XIII of 1966) (Repealed by General Sales.	13
14.	1966	The Assam Finance (Sales Tax) (Amendment) Act, 1966 (Assam Act XIV of 1966). (Repealed by General Sales Tax.	14
15.	1966	The Assam Agricultural Income Tax (Amendment) Act, 1966 (Assam Act XV of 1966).	15
16.	1966	The Assam Secondary Education (Amendment) Act, 1966 (Assam Act XVI of 1966).	16
17.	1966	The Assam Appropriation (No.III) Act, 1966 (Assam Act XVII of 1966)	17
18.	1966	The Assam Embankment and Drainage (Amendment) Act, 1966 (Assam Act, XVIII of 1966).	18
19.	1966	The Assam Gramdan (Amendment) Act, 1966 (Assam Act XIX of 1966).	19
20.	1966	The code of Criminal Procedure (Assam Amendment) Act, 1966 (Assam Act XX of 1966.	20

21.	1966	The Assam Consolidation of Holdings (Amendment) Act, 1966 (Assam Act, XXI of 1966).	21
22.	1966	The Assam Village Defence Organisation Act, 1966 (Assam Act XXII of 1966).	22
23.	1966	The Assam Bhoodan Act, 1965 (Assam Act, XIII of 1966).	23
24.	1966	The Assam Appropriation (No.IV) Act, 1966 (Assam Act, XXIV of 1966).	24
25.	1966	The Assam Tea Plantation Provident Fund Scheme (Amendment) Act, 1966 (Assam Act, XXV of 1966).	25
26.	1966	The Assam Town and Country Planning (Amendment) Act, 1966 (Assam Act XXVI of 1966).	26
27.	1966	The Assam Sales Tax (2 <sup>nd</sup> Amendment) Act 1966 (Assam Act XXVII of 1966).	27
28.	1966	The Assam Amusement and Betting Tax (Amendment) Act, 1966 (Assam Act XXVIII of 1966).	28
29.	1966	The Assam Municipal (Amendment) Act, 1966 (Assam Act, XXIX of 1966).	29.
		<b>Assam Act 1967</b>	
1.	1967	The Assam Finance (Sales Tax) (Second Amendment) Act, 1966 (Assam I of 1961).	1
2.	1967	The Assam Urban Areas Rent Control Act 1966 (Assam Act II of 1967). (Repealed by Act No. XVII of 1972).	2
3.	1967	The Assam Appropriation (Vote on Account) Act, 1967 (Assam Act III of 1967).	3
4.	1967	The Assam Appropriation (No.I) Act, 1967 (Assam Act IV of 1967).	4
5.	1967	The Assam Panchayat (Amendment) Act, 1966 (Assam Act V of 1967)	5
6.	1967	The Assam State Legislature Members (Removal of Disqualifications) (Amendment) Act, 1967 (Assam Act VI of 1967).	6
7.	1967	The Assam Appropriation (No.II) Act, 1967 (Assam Act VII of 1967)	7
8.	1967	The Assam Elementary Education (Amendment) Act, 1967 (Assam Act VIII of 1967).	8
9.	1967	The Assam Agricultural Income Tax (Amendment) Act, 1967 (Assam Act IX of 1957)	9

10.	1967	The Indian Stamp (Assam Amendment) Act, 1967 (Assam Act X of 1967)	10
11.	1967	The Assam Finance Act 1967 (Assam Act XI of 1967).	11
12.	1967	The Bengal Agra and Assam Civil Courts (Assam Amendment) Act, 1967 (Assam Act XII of 1967).	12
13.	1967	The Societies Registration (Assam Amendment) Act, 1967 (Assam Act XIII of 1967).	13
14.	1967	The Assam Sales Tax (Amendment) Act, 1967 (Assam Act XIV of 1967).	14
15.	1967	The Assam (Sales of Petroleum and Petroleum Products including Motor Spirit and Lubricants) Taxation (amendment) Act, 1967 (Assam Act XV of 1967).	15
16.	1967	The Assam Appropriation (No.III) Act, 1967 (Assam Act XVI of 1967).	16
17.	1967	The Assam Tea Plantations Provident Fund Scheme (Amendment) Act, 1967 (Assam Act, XVII of 1967).	17
18.	1967	The Assam Finance (Sales Tax) (Amendment) Act, 1967 (Assam Act XVIII of 1967).	18
19.	1967	The Assam Purchase Tax Act, 1967 (Assam Act, XIX of 1967) (Repealed by General Sales Tax Act 1993,	19
20.	1967	The Assam Appropriation (No.IV) (Assam Act, XX of 1967)	20
		<b>Assam Act 1968</b>	
1.	1968	The prisons (Assam Amendment) Act, 1967 (Assam Act I of 1968).	1
2.	1968	The Assam Contingency Fund (Augmentation of Corpus) Act, 1968 (Assam Act II of 1968)	2
3.	1968	The Assam Appropriation (No.I) Act, 1968 (Assam Act III of 1968)	3
4.	1968	The Assam Appropriation (No.II) Act, 1968 (Assam Act IV of 1968).	4
5.	1968	The Assam Appropriation (No.III) Act, 1968 (Assam Act V of 1968).	5
6.	1968	The Assam Sales Tax (Amendment) Act, 1968 (Assam Act VI of 1968).	6
7.	1968	The Assam Purchase Tax (Amendment) Act, 1968 (Assam Act VII of 1968).	7

8.	1968	<a href="#">The Assam Appropriation (No.IV) Act, 1968 (Assam Act VIII of 1968)</a>	8
9.	1968	<a href="#">The Assam Amusements and Betting Tax (Amendment) Act, 1968 (Assam Act IX of 1968)</a>	9
10.	1968	<a href="#">The Indian Stamp (Assam Amendment) Act, 1968 (Assam Act X of 1968).</a>	10
11.	1968	<a href="#">The Assam (Sales of Petroleum and Petroleum Products, including Motor Spirit and Lubricants) Taxation (Amendment) Act, 1968. (Assam Act XI of 1968).</a>	11
12.	1968	<a href="#">The Assam Autonomous District Administration of Justice (Amendment) Act, 1968 (Assam Act, XII of 1968).</a>	12
13.	1968	The Assam Maintenance of Public Order (Autonomous Districts) (Amendment) Act, 1968 (Assam Act XIII of 1968)	13
14.	1968	The Assam Agricultural Income Tax (Amendment) Act, 1968 (Assam Act XIV of 1968).	14
15.	1968	<a href="#">The Assam Finance Act, 1968 (Assam Act XV of 1968).</a>	15
16.	1968	<a href="#">The Assam Non-Agricultural Urban Areas Tenancy (Amendment) Act, 1968 (Assam Act XVI of 1968).</a>	16
17.	1968	<a href="#">The Assam Urban Areas Rent Control Act, 1968 (Assam Act XVII of 1968)</a>	17
18.	1968	The Assam Appropriation (No:V) Act, 1968 (Assam Act XVIII of 1968).	18
19.	1968	The Assam Appropriation (No.VI) Act, 1968 (Assam Act XIX of 1968).	19
20.	1968	<a href="#">The Assam Maintenance of Public Order (Amendment) Act, 1968 (Assam Act XX of 1968).</a>	20
21.	1968	<a href="#">The Gauhati University (Amendment) Act, 1968 (Assam Act XXI of 1968).</a>	21
22.	1968	The Assam Finance (Sales Tax) (2 <sup>nd</sup> Amendment) Act, 1968 (Assam Act XXII of 1968).	22
23.	1968	<a href="#">(Assam Act XXIII of 1968).</a>	23
24.	1968	<a href="#">The Assam Agricultural University Act, 1968 (Assam Act XXIV of 1968).</a>	24.
		<b>Assam Act 1969</b>	
1.	1969	<a href="#">The Assam Borstal Institution Act, 1969. (Assam Act I of 1969).</a>	1
2.	1969	<a href="#">The Assam Finance (Sales Tax) (Amendment) Act. 1968 (Assam Act II of 1969) (Repealed)</a>	2
3.	1969	<a href="#">The Assam Appropriation (No.I) Act, 1969 (Assam Act III of 1969)</a>	3
4.	1969	<a href="#">The Assam Appropriation (No.II) Act, 1969. (Assam Act IV of 1969).</a>	4
5.	1969	<a href="#">The Assam Requisition and Control of Vehicles Act, 1968 (Assam Act V of 1969).</a>	5
6.	1969	<a href="#">The Motor Vehicles (Assam Amendment) Act, 1968 (Assam Act VI of 1969).</a>	6
7.	1969	<a href="#">The Assam Contingency Fund (Augmentation of Corpus) Act, 1969 (Assam Act, VII of 1969).</a>	7
8.	1969	<a href="#">The Gauhati University (Amendment) Act, 1969 (Assam Act VIII of 1969).</a>	8

9.	1969	<a href="#">The Assam National Parks Act, 1968 (Assam Act IX of 1969).</a>	9
10.	1969	<a href="#">The Assam Local Funds (Accounts and Audit) (Amendment) Act, 1969 (Assam Act X of 1969).</a>	10
11.	1969	<a href="#">The Assam Urban Immovable Property Tax Act, 1969 (Assam Act XI of 1969).</a>	11
12.	1969	<a href="#">The Assam Finance Act, 1969 (Assam Act XII of 1969).</a>	12
13.	1969	<a href="#">The Assam Deputy Speaker's Salaries and Allowances (Amendment) Act, 1969 (Assam Act XIII of 1969).</a>	13
14.	1969	The Assam Legislative Assembly Member's Salaries and Allowances (Amendment) Act, 1969 (Assam Act XIV of 1969).	14
15.	1969	<a href="#">The Assam Non-Govt. Schools and Colleges Employees Centralised Provident Fund Scheme Act, 1969. (Assam Act XV of 1969).</a>	15
16.	1969	<a href="#">The Assam Amusements and Betting Tax (Amendment) Act, 1969 (Assam Act XVI of 1969).</a>	16
17.	1969	<a href="#">The Assam Elementary Education Act, 1968 (Assam Act XVII of 1969).</a>	17
18.	1969	<a href="#">The Assam Money Lender's (Amendment) Act, 1968. (Assam Act XVIII of 1969).</a>	18
19.	1969	The Assam Amusements and Betting Tax (2 <sup>nd</sup> Amendment) Act, 1969 (Assam Act, XIX of 1969).	19
20.	1969	The Assam Appropriation (No.IV) Act, 1969 (Assam Act, XX of 1969).	20
		<b>Assam Act 1970</b>	
1.	1970	<a href="#">The Payment of Wages (Assam Amendment) Act, 1969, (Assam Act, I of 1970)</a>	1
2.	1970	<a href="#">The Assam Appropriation (Vote on Account) Act, 1970 (Assam Act II of 1970).</a>	2
3.	1970	<a href="#">The Assam Appropriation (No.I) Act, 1970 (Assam Act, III of 1970).</a>	3
4.	1970	<a href="#">The Assam Tea Plantations Provident and Pension Fund Scheme (Amendment) Act, 1970 (Assam Act IV of 1970)</a>	4
5.	1970	<a href="#">The Assam Criminal Law (Amendment) Act, 1970 (Assam Act V of 1970).</a>	5
6.	1970	<a href="#">The Assam Appropriation (No.II) Act, 1970 (Assam Act VI of 1970).</a>	6
7.	1970	<a href="#">The Assam Aid to Industries (Small and Cottage Industries) (Amendment) Act, 1970 (Assam Act VII of 1970).</a>	7
8.	1970	<a href="#">The Assam State Legislature Members (Removal of Disqualifications) (Amendment) Act, 1970 (Assam Act VIII of 1970).</a>	8
9.	1970	<a href="#">The Assam Professions, Trades, Callings and Employments Taxation (Amendment) Act, 1970 (Assam Act IX of 1970).</a>	9
10.	1970	<a href="#">The Assam Land Revenue and Rent (Sur-charge) Act, 1970 (Assam Act X of 1970).</a>	10
11.	1970	<a href="#">The Assam Minister's of State and Deputy Minister's Salaries and Allowances (Amendment) Act, 1970 (Assam Act, XI of 1970).</a>	11
12.	1970	<a href="#">The Assam Speakers Salaries and Allowances (Amendment) Act,</a>	12

		<a href="#">1970 (Assam Act XII of 1970)</a>	
13.	1970	<a href="#">The Assam Deputy Speakers Salaries and Allowances (Amendment) Act, 1970 (Assam Act XIII of 1970).</a>	13
14.	1970	<a href="#">The Assam Legislative Assembly Member's Salaries and Allowances (Amendment) Act, 1970 (Assam Act XIV of 1970).</a>	14
15.	1970	<a href="#">The Assam Panchayat (Amendment) Act, 1970 (Assam act, XV of 1970)</a>	15
16.	1970	<a href="#">The Assam Finance Act, 1970 (Assam Act XVI of 1970).</a>	16
17.	1970	<a href="#">The Assam Rhinoceros Preservation (Amendment) Act, 1970 (Assam Act XVII of 1970).</a>	17
18.	1970	<a href="#">The Assam Game and Betting Act, 1970 (Assam Act XVIII of 1970).</a>	18
19.	1970	<a href="#">The Assam Panchayat (Amendment) Act, 1970. (Assam Act, XIX of 1970).</a>	19.
		<b>Assam Act 1971</b>	
1.	1971	<a href="#">The Assam Appropriation (No.II) Act, 1970 (Assam Act I of 1971).</a>	1
2.	1971	<a href="#">The Assam Appropriation (No.IV) Act, 1970 (Assam Act II of 1971).</a>	2
3.	1971	<a href="#">The Assam Liquor Prohibition (Amendment) Act, 1970, (Assam Act III of 1971).</a>	3
4.	1971	<a href="#">The Goalpara Tenancy (Amendment) Act, 1970 (Assam Act IV of 1971).</a>	4
5.	1971	<a href="#">The Sylhet Tenancy (Amendment) Act, V of 1971).</a>	5
6.	1971	<a href="#">The Indian Stamps (Assam Amendment) Act, 1970 (Assam Act VI of 1971).</a>	6
7.	1971	<a href="#">The Dibrugarh University (Amendment) Act, 1970 (Assam Act VII of 1971).</a>	7
8.	1971	<a href="#">The Assam Fixation of Ceiling on Land Holdings (Amendment) Act, 1971 (Assam Act VIII of 1971).</a>	8
9.	1971	<a href="#">The Assam Appropriation (No.I) Act 1971 (Assam Act IX of 1971).</a>	9
10.	1971	<a href="#">The Assam Appropriation (Vote on Account) Act, 1971 (Assam Act X of 1971).</a>	10
11.	1971	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 1971 (Assam Act XI of 1971).</a>	11
12.	1971	<a href="#">The Assam Children Act, 1970 (Assam Act XII of 1971).</a>	12
13.	1971	<a href="#">The Assam Maintenance of Public Order (Autonomous District) Amendment Act, 1970 (Assam Act XIII of 1971).</a>	13
14.	1971	<a href="#">The Assam Appropriation (No.II) Act 1971 (Assam Act XIV of 1971).</a>	14
15.	1971	<a href="#">The Assam Appropriation (No.III) Act, 1971 (Assam Act XV of 1971).</a>	15
16.	1971	<a href="#">The Revenue Recovery (Assam Amendment) Act, 1971 (Assam Act XVI of 1971).</a>	16
17.	1971	<a href="#">The Assam Professions Trades, Callings and employment Taxation (Amendment) Act, 1971 (Assam Act XVII of 1971).</a>	17
18.	1971	<a href="#">The Assam Taxation (Procedure for Rounding Off) Act 1971 (Assam Act XVIII of 1971).</a>	18
19.	1971	<a href="#">The Assam Purchase Tax (Amendment) Act, 1971 (Assam Act XIX</a>	19

		<a href="#">of 1971).</a>	
20.	1971	<a href="#">The Assam Finance Act, 1971 (Assam Act XX of 1971).</a>	20
21.	1971	<a href="#">The Assam Amusements and Betting Tax (Amendment) Act, 1971 (Assam Act XXI of 1971).</a>	21
22.	1971	<a href="#">The Assam Appropriation (No.IV) Act, 1971 (Assam Act XXII of 1971).</a>	22
23.	1971	<a href="#">The Assam (Temporarily Settled Areas) Tenancy Act, 1971 (Assam Act, Act XXIII of 1971)</a>	23
24.	1971	<a href="#">The Assam Forest Regulation (Amendment) Act, 1971 (Assam Act XXIV of 1971)</a>	24
25.	1971	<a href="#">The Assam Contingency Fund (Augmentation of Corpus) Act, 1971 (Assam Act XXV of 1971).</a>	25
26.	1971	<a href="#">The Assam Appropriation (No.V) Act 1971 (Assam Act XXVI of 1971).</a>	26
27.	1971	<a href="#">The Assam Khadi and Village Industries Board (Amendment) Act, 1970 (Assam Act XXVII of 1971).</a>	27
28.	1971	<a href="#">The Assam Land and Revenue Regulation (First Amendment) Act, 1971 (Assam Act, XXVIII of 1971).</a>	28
29.	1971	The Assam Land and Revenue Regulation (Second Amendment) Act, 1971 (Assam Act XXIX of 1971).	29.
		<b>Assam Act 1972</b>	
1.	1972	<a href="#">The Assam Sharamik Bahini (Amendment) Act, 1970 (Assam Act I of 1972).</a>	1
2.	1972	<a href="#">The Indian Stamp (Assam Amendment) Act, 1971 (Assam Act II of 1972).</a>	2
3.	1972	<a href="#">The Assam Purchase Tax (Amendment) Act, 1971 (Assam Act III of 1972).</a>	3
4.	1972	<a href="#">The Assam Finance (Sales Tax) (Amendment) Act, 1971 (Assam Act IV of 1972)</a>	4
5.	1972	<a href="#">The Assam Sales of Petroleum and Petroleum Products, including Motor Spirit and Lubricants) Taxation (Amendment) Act, 1971 (Assam Act V of 1972.</a>	5
6.	1972	<a href="#">The Assam Passengers and goods Taxation (Amendment) Act, 1971 (Assam Act VI of 1972).</a>	6
7.	1972	<a href="#">The Assam Sales Tax (Amendment) Act, 1971 (Assam Act VII of 1972).</a>	7
8.	1972	<a href="#">The Assam Amusements and Betting Tax (Amendment) Act, 1971 (Assam Act VIII of 1972)</a>	8
9.	1972	<a href="#">The Assam Non-Government School and College Employees Centralised Provident Fund Scheme (Amendment) Act, 1971 (Assam Act IX of 1972)</a>	9
10.	1972	<a href="#">The Assam Appropriation (No.I) Act, 1972 (Assam Act X of 1972).</a>	10
11.	1972	<a href="#">The Assam Appropriation (Vote on Account) Act, 1972 (Assam Act XI of 1972).</a>	11
12.	1972	<a href="#">The Assam Finance Act, 1972 (Assam Act XII of 1972)</a>	12
13	1972	<a href="#">The Gauhati University (Amendment) Act, 1972 (Assam Act XIII of 1972)</a>	13
14.	1972	<a href="#">The Dibrugarh University (First Amendment) Act, 1972 (Assam Act XIV of 1972).</a>	14



15.	1972	The Dibrugarh University (Second Amendment) Act, 1972 (Assam Act XV of 1972)	15
16.	1972	<a href="#">The Assam Motor Vehicles Taxation(Amendment) Act, 1972 (Assam Act XVI of 1972).</a>	16
17.	1972	<a href="#">The Assam Urban Areas Rent Control Act, 1972 (Assam Act XVII of 1972).</a> Repealed by The Assam Tenancy Act, 2021	17
18.	1972	<a href="#">The Assam Appropriation (No.II) Act, 1972 (Assam Act XVIII of 1972).</a>	18
19.	1972	<a href="#">The Assam Contingency Fund (Augmentation of Corpus) Act, 1972 (Assam Act XIX of 1972).</a>	19
20.	1972	<a href="#">The Assam Appropriation (No.III) Act, 1972 (Assam Act XX of 1972).</a>	20
21.	1972	<a href="#">The Assam Finance (Sales Tax) (Amendment) Act, 1972 (Assam Act XXI of 1972).</a>	21
22.	1972	<a href="#">The Assam Electricity Duty (Amendment) Act, 1972 (Assam Act XXII of 1972).</a>	22
23.	1972	<a href="#">The Assam Secondary Education (Amendment) Act, 1972 (Assam Act XXIII of 1972).</a>	23
24.	1972	<a href="#">The Assam Fixation of Ceiling of Land Holdings (Amendment) Act, 1972, (Assam Act XXIV of 1972).</a>	24
25.	1972	<a href="#">The Assam Amusement and Betting Tax (Amendment) Act, 1972 (Assam Act XXV of 1972).</a>	25
26.	1972	<a href="#">The Assam Agricultural Income-Tax (Amendment) Act, 1972 (Assam Act XXVI of 1972).</a>	26
27.	1972	<a href="#">The Assam Appropriation (No.IV) Act, 1972 (Assam Act XXVII of 1972).</a>	27
28.	1972	<a href="#">The Court Fees (Assam Amendment) Act, 1972 (Assam Act XVIII of 1972).</a>	28
29.	1972	<a href="#">The Assam Sales Tax (Amendment) Act, 1972 (Assam Act XXIX of 1972).</a>	29
30.	1972	<a href="#">The Assam Professions, Trades, Callings and Employments Taxation (Amendment) Act, 1972 (Assam Act XXX of 1972).</a>	30.
		<b>Assam Act 1973</b>	
1.	1973	<a href="#">The Gauhati Municipal Corporation Act,1969(Chapter I-II) (Assam Act I of 1973).</a> <a href="#">The Gauhati Municipal Corporation Act,1969(Chapter III-V) (Assam Act I of 1973).</a> <a href="#">The Gauhati Municipal Corporation Act,1969(Chapter VI-XI) (Assam Act I of 1973).</a> <a href="#">The Gauhati Municipal Corporation Act,1969(Chapter XII-XX) (Assam Act I of 1973).</a> <a href="#">The Gauhati Municipal Corporation Act,1969(Chapter XXI) (Assam Act I of 1973).</a> <a href="#">The Gauhati Municipal Corporation Act,1969(Chapter XXII-XXV) (Assam Act I of 1973).</a> <a href="#">The Gauhati Municipal Corporation Act,1969(Chapter XXVI) (Assam Act I of 1973).</a>	1

		<a href="#">The Gauhati Municipal Corporation Act,1969(Chapter XXVII-XXVIII)</a>	
		<a href="#">The Gauhati Municipal Corporation Act,1969(Chapter XXIX-XXX)</a>	
		<a href="#">Content of the GMC Act,1969</a>	
2.	1973	<a href="#">The Assam Appropriation (No.I) Act 1973 (Assam Act II of 1973).</a>	2
3.	1973	<a href="#">The Assam Appropriation (Vote on Account) Act, 1973 (Assam Act III of 1973).</a>	3
4.	1973	<a href="#">The Assam Finance Act, 1973 (Assam Act IV of 1973)</a>	4
5.	1973	The Assam Excise (Amendment) Act, 1973 (Assam Act V of 1973). (Repealed)	5
6.	1973	<a href="#">The Assam Legislative Assembly Member's Salary and Allowances (Amendment) Act, 1973 (Assam Act 1973 (Assam Act VI of 1973).</a>	6
7.	1973	The Assam Repealing Act, 1973 (Assam Act VII of 1973).	7
8.	1973	<a href="#">The Assam Agricultural Farming Corporations Act, 1973 (Assam Act VIII of 1973).</a>	8
9.	1973	<a href="#">The Indian Electricity (Assam Amendment) Act, 1973 (Assam Act IX of 1973).</a>	9
10.	1973	<a href="#">The Tinsukia and Dibrugarh Electric Supply Undertakings (Acquisition) Act, 1973 (Assam Act X of 1973).</a>	10
11.	1973	<a href="#">The Assam Panchayat Raj Act, 1973(Chapter I-II) (Assam Act XI of 1973). (Repealed)</a>	11
		<a href="#">The Assam Panchayat Raj Act, 1973(Chapter III-IV) (Assam Act XI of 1973). (Repealed)</a>	
		<a href="#">The Assam Panchayat Raj Act, 1973(Chapter V-X) (Assam Act XI of 1973). (Repealed)</a>	
12.	1973	<a href="#">The Assam Appropriation (No.II) Act, 1973 (Assam Act XII of 1973).</a>	12
13.	1973	<a href="#">The Assam Contingency Fund (Augmentation of Corpus Act, 1973 (Assam Act XIII of 1973).</a>	13
14.	1973	<a href="#">The Assam Appropriation (No.III) Act, 1973 (Assam Act XIV of 1973).</a>	14
15.	1973	<a href="#">The Assam Panchayati Raj (Amendment) Act, 1973 (Assam Act XV of 1973) (Repealed).</a>	15
16.	1973	<a href="#">The Assam Co-operative Societies (Amendment) Act, 1973 (Assam Act XVI of 1973).</a>	16
17.	1973	<a href="#">The Assam Secondary Education (Amendment) Act 1973 (Assam Act XVII of 1973).</a>	17
18.	1973	<a href="#">The Assam Appropriation (No.IV) Act, 1973 (Assam Act XVIII of 1973).</a>	18
19.	1973	The Assam Aid to Industries (Small and Cottage Industries) (Amendment) Act, 1973.	19
		<b>Assam Act 1974</b>	
1.	1974	<a href="#">The Assam State Housing Board Act, 1972 (Chapter I-III) (Assam Act I of 1974).</a>	1

		<a href="#">The Assam State Housing Board Act, 1972 (Chapter IV-VIII) (Assam Act I of 1974).</a>	
2.	1974	<a href="#">The Assam Legislature Assembly Member's Salaries and Allowances (Second Amendment) Act, 1973, (Assam Act II of 1974).</a>	2
3.	1974	<a href="#">The Assam Excise (Second Amendment) Act, 1973 (Assam Act III of 1974) (Repealed).</a>	3
4.	1974	<a href="#">The Assam Ganja and Bhang Prohibition (Amendment) Act, 1973 (Assam Act IV of 1974)</a>	4
5.	1974	<a href="#">The Assam Liquor Prohibition (Amendment) Act, 1973 (Assam Act V of 1974).</a>	5
6.	1974	<a href="#">The Assam Liquor Prohibition (Amendment) Act, 1973 (Assam Act V of 1974).</a>	6
7.	1974	<a href="#">The Dibrugarh University (Amendment) Act, 1973 (Assam Act VII of 1974).</a>	7
8.	1974	<a href="#">The Gauhati University (Amendment) Act, 1973 (Assam Act VIII of 1974).</a>	8
9.	1974	<a href="#">The Assam Legislative Assembly Member's Salaries and Allowances (Third Amendment) Act, 1973 (Assam Act IX of 1974).</a>	9
10.	1974	<a href="#">The Assam State Legislature Members (Removal of Disqualifications) (Amendment) Act, 1974, (Assam Act X of 1974).</a>	10
11.	1974	<a href="#">The Assam Excise (Third Amendment) Act, 1973 (Assam Act XI of 1974).</a>	11
12.	1974	<a href="#">The Assam Appropriation (No.I) Act, 1974, (Assam Act XI of 1974).</a>	12
13.	1974	<a href="#">The Assam Appropriation (No.II) Act, 1973 (Assam Act XIII of 1974).</a>	13
14.	1974	<a href="#">The Assam Finance Act, (Assam Act XIV of 1974).</a>	14
15.	1974	<a href="#">The Assam (Sales of Petroleum and Petroleum Products, including Motor Spirit and Lubricants) (Taxation Amendment) Act, 1974 (Assam Act XV of 1974). (Repealed).</a>	15
16.	1974	<a href="#">The Assam Panchayati Raj (Second Amendment) Act, 1974 (Assam Act XVI of 1974).</a>	16
17.	1974	<a href="#">The Bengal Agra and Assam Civil Courts (Assam Amendment) Act, 1973 (Assam Act XVII of 1974).</a>	17
18.	1974	<a href="#">The Assam (Temporarily Settled Areas) Tenancy (Amendment) Act, 1974 (Assam Act XVIII of 1974).</a>	18
19.	1974	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 1973 (Assam Act XIX of 1974).</a>	19
20.	1974	<a href="#">The Assam Co-operative Societies (Amendment) Act, 1974 (Assam Act XX of 1974).</a>	20
21.	1974	<a href="#">The Assam Empos and Establishments Act, 1974 (Assam Act XXI of 1974).</a>	21
22.	1974	<a href="#">The Assam Finance (Sales Tax) (Amendment) Act, 1973 (Assam Act XXII of 1974).</a>	22
23.	1974	<a href="#">The Assam Agricultural Produce Market Act, 1972 (Assam Act, XXIII of 1974).</a>	23
24.	1974	<a href="#">The Assam Appropriation (No.III) Act, 1974 (Assam Act XXIV of</a>	24

		<a href="#">1974).</a>	
25.	1974	<a href="#">The Assam Board of Revenue (Amendment) Act, 1974 (Assam Act XXV of 1974).</a>	25
26.	1974	<a href="#">The Assam Excise (Amendment) Act, 1974 (Assam Act XXVI of 1974).</a>	26
27.	1974	<a href="#">The Assam Contingency Fund(Amendment) Act, 1974</a>	27
		<b>Assam Act 1975</b>	
1	1975	<a href="#">The Assam Land Holding (Adoption) of Relationship under the Assam Land and Revenue Regulation, 1886 in the Acquired Permanently Settled Estates) Act, 1974.</a>	1
2.	1975	<a href="#">The Assam Appropriation (No.I) Act, 1975.</a>	2
3.	1975	<a href="#">The Assam Appropriation (No.II) Act, 1975.</a>	3
4.	1975	<a href="#">The Assam Finance Act, 1975.</a>	4
5.	1975	<a href="#">The Assam State Acquisition of Lands Belonging to Religious or Charitable Institution of Public Nature (Amendment) Act, 1974.</a>	5
6.	1975	<a href="#">The Assam Elementary Education (Provincialisation) Act, 1974.</a>	6
7.	1975	<a href="#">The Assam Contingency Fund (Amendment) Act, 1975.</a>	7
8.	1975	The Assam Appropriation (No.III) Act, 1975.	8
9.	1975	<a href="#">The Assam Fixation of Ceiling on Land Holdings Amendment Act, 1975.</a>	9
10.	1975	<a href="#">The Assam Panchayati Raj (Third Amendment) Act, 1975. (Repealed).</a>	10
11.	1975	<a href="#">The Assam Taxation (Publication of Information) Act, 1975.</a>	11
12.	1975	<a href="#">The Assam Rural Indebtedness Relief Act, 1975.</a>	12
13.	1975	<a href="#">The Assam Co-operative Societies (Amendment) Act, 1975.</a>	13
14.	1975	<a href="#">The Gauhati University (Amendment) Act, 1975.</a>	14
15.	1975	The Assam Khadi and Village Industries Board (Amendment) Act, 1975.	15
16.	1975	<a href="#">The Dibrugarh University (Amendment) Act, 1975.</a>	16
		<b>Assam Act 1976</b>	
1.	1976	<a href="#">The Assam Appropriation (No.I) Act, 1976.</a>	1
2.	1976	<a href="#">The Assam Land Revenue and Rent (Surcharge) (Amendment) Act, 1976.</a>	2
3.	1976	<a href="#">The Assam Appropriation (No.II) Act, 1976.</a>	3
4.	1976	<a href="#">The Assam Co-operative Land Mortgage Bank (Amendment) Act, 1976.</a> (Renamed as the Assam Co-operative Agricultural and Rural Development Bank) from 1990 Act No.8 of 1990).	4
5.	1976	<a href="#">The Assam Finance Act, 1976.</a>	5
6.	1976	<a href="#">The Assam Contingency Fund (Augmentation of Corpus) Act, 1976.</a>	6
7.	1976	<a href="#">The Assam Motor Vehicles Taxation (Amendment) Act, 1976.</a>	7
8.	1976	<a href="#">The Assam Panchayati Raj (Fourth Amendment) Act, 1976.</a>	8
9.	1976	<a href="#">The Assam Tea Plantation Provident Fund (and Pension Fund) Scheme (Amendment) Act, 1975.</a>	9
10.	1976	<a href="#">The Transfer of Property (Assam Amendment) Act, 1976.</a>	10
11.	1976	<a href="#">The Assam Rural Indebtedness Relief (Amendment) Act, 1976.</a>	11
12.	1976	<a href="#">The Assam Recovery of Loans Act, 1976.</a>	12

13.	1976	<a href="#">The Assam Contingency Fund (Amendment) Act, 1976</a>	13
14.	1976	<a href="#">The Assam Appropriation (No.III) Act, 1976.</a>	14
15.	1976	<a href="#">The Assam Liquor Prohibition (Amendment) Act, 1976</a>	15
16.	1976	<a href="#">The Assam Excise (Amendment) Act, 1976.</a>	16
17.	1976	<a href="#">The Gauhati Municipal Corporation (Amendment) Act, 1976.</a>	17
18.	1976	<a href="#">The Assam Fixation of Ceiling on Land Holdings (Amendment) Act, 1976.</a>	18
19.	1976	<a href="#">The Dibrugarh University (Amendment) Act, 1976.</a>	19
20.	1976	<a href="#">The Assam Public Premises (Eviction of Un-authorised Occupants) Act, 1971.</a>	20
21.	1976	<a href="#">The Gauhati University (Amendment) Act, 1976.</a>	21
		<b>Assam Act 1977</b>	
1.	1977	<a href="#">The Assam Appropriation (No.I) Act, 1977 (Assam Act I of 1977).</a>	1.
2.	1977	<a href="#">The Assam Finance Act, 1977 (Assam Act No. II) of 1977.</a>	2
3.	1977	<a href="#">The Assam Appropriation (Vote on Account) Act, 1977 (Assam Act III) of 1977)</a>	3.
4.	1977	<a href="#">The Assam Recovery of Loans (Amendment) Act, 1977 (Assam Act IV of 1977)</a>	4.
5.	1977	<a href="#">The National Sports Club of Assam (Taking over of Management and Control) Act, 1977 (Assam Act V of 1977).</a>	5.
6.	1977	<a href="#">The Assam State Transport Conpn. (Prevention of Unauthorised Travel) Act, 1977 (Assam Act VI of 1977).</a>	6.
7.	1977	<a href="#">The Agricultural Credit Operations And Misc. Provisions (Banks) Act, 1977 (Assam Act VII of 1977)</a>	7.
8.	1977	<a href="#">The Assam Administrative Tribunal Act, 1977 (Assam Act VIII of 1977).</a>	8.
9.	1977	<a href="#">The Assam Agricultural University (Amendment) Act, 1977 (Assam Act IX of 1977).</a>	9.
10.	1977	<a href="#">The Assam (Sales of Petroleum and Petroleum Products including Motor Spirit and Lubricants) Taxation (Amendment) Act, 1977 (Assam Act X of 1977).</a>	10.
11.	1977	<a href="#">The Assam Panchayati Raj (5<sup>th</sup> Amendment) Act, 1977 (Assam Act XI of 1977).</a>	11.
12.	1977	<a href="#">The Assam Appropriation (No.II) Act, 1977 (Assam Act XII of 1977).</a>	12.
13.	1977	Nil	13.
14.	1977	<a href="#">The Assam Appropriation (No.VI) Act, 1977 (Assam Act XIV of 1977).</a>	14.
15.	1977	<a href="#">The Assam Contingency Fund (Amendment) Act, 1977 (Assam Act XV of 1977).</a>	15.
16.	1977	The Assam Appropriation (No.III) Act, 1977 (Assam Act XVI of 1977).	16.
17.	1977	<a href="#">The Assam Appropriation (No. IV) Act, 1977 (Assam Act XVII of 1977).</a>	17.
18.	1977	<a href="#">The Assam Appropriation (No.V) Act, 1977 (Assam Act XVIII of 1977).</a>	18.

19.	1977	<a href="#">The Assam Secondary Education (Provincialisation) Act 1977 (Assam Act XIX of 1977).</a> Repealed by the Assam Repealing (No.III) Act.2018	19.
20.	1977	<a href="#">The Assam Sales Tax (Amendment) Act, 1977 (Assam Act XX of 1977).</a>	20.
21.	1977	<a href="#">The Assam Finance (Sales Tax) (Amendment) Act, 1977 (Assam Act XXI of 1977).</a>	21.
22.	1977	<a href="#">The Assam Purchase Tax (Amendment) Act, 1977 (Assam Act XXII of 1977).</a>	22.
23.	1977	<a href="#">The Assam (Sales of Petroleum and Petroleum Products, including Motor Spirit and Lubricants) Taxation (Amendment) (Assam Act XXIII of 1977).</a>	23.
24.	1977	The Assam Taxation (on Luxuries) Act, 1977( Repealed by the Assam Value Added Tax, 2003)	
		<b>Assam Act 1978</b>	
1.	1978	<a href="#">The Assam Appropriation (No.I) Act, 1978.</a>	1
2.	1978	<a href="#">The Assam APP (Vote-on-account Act, 1978</a>	2
3.	1978	<a href="#">The Assam Finance Act, 1978.</a>	3
4.	1978	<a href="#">The Assam Public Premises (Eviction of unauthorised occupant) (Amendment) Act, 1978</a>	4
5.	1978	<a href="#">The Assam APP (No-2) Act, 1978</a>	5
6.	1978	<a href="#">The Salary and allowances of the leader of the Opposition in the Assam Legislative Assembly Act, 1978.</a>	6
7.	1978	<a href="#">The Assam Criminal Law (Amendment) Act, 1978.</a>	7
8.	1978	<a href="#">The Assam Excise (Amendment) Act, 1978.</a>	8
9.	1978	<a href="#">The Assam Panchayati Raj (6<sup>th</sup> Amendment) Act, 1978.</a>	9
10.	1978	<a href="#">The Assam Farmers (Group Irrigation) Act, 1978.</a>	10
11.	1978	<a href="#">The Gauhati Municipal Corporation (Amendment) Act, 1978.</a>	11
12.	1978	<a href="#">The Assam Appropriation (No.III) Act, 1978.</a>	12
13.	1978	<a href="#">The Assam Appropriation (No.IV) Act, 1978</a>	13
14.	1978	<a href="#">The Assam Appropriation (No.V) Act, 1978.</a>	14
15.	1978	The Assam Appropriation (No.VI) Act, 1978.	15
16.	1978	<a href="#">The Assam Appropriation (No.VII) Act, 1978.</a>	16
17.	1978	<a href="#">The Gauhati University (Amendment) Act, 1978.</a>	17
18.	1978	<a href="#">The Dibrugarh University (Amendment) Act, 1978.</a>	18
19.	1978	<a href="#">The Assam Gramdan (Amendment) Act, 1978.</a>	19
		<b>Assam Act 1979</b>	
1.	1979	<a href="#">The Bengal, Agra and Assam Civil Court (Assam Amendment) Act, 1978.</a>	1
2.	1979	<a href="#">The Assam Appropriation (No.I) Act, 1979.</a>	2
3.	1979	<a href="#">The Assam Appropriation (No.II) Act, 1979.</a>	3
4.	1979	<a href="#">The Assam Finance Act, 1979.</a>	4
5.	1979	<a href="#">The Assam Sales Tax (Amendment) Act, 1979.</a>	5
6.	1979	The Assam Finance (Sales Tax) (Amendment) Act, 1979.	6

7.	1979	<a href="#">The Assam Amusement and Betting Tax (Amendment) Act, 1979.</a>	7
8.	1979	<a href="#">The Assam Profession, Trades, Callings and employment Taxation (Amendment) Act, 1979.</a>	8
9.	1979	<a href="#">The Legislative Assembly Members Salaries and Allowances (Amendment) Act, 1979.</a>	9
10.	1979	<a href="#">The Assam Shops and Establishment (Amendment) Act, 1979.</a>	10
11.	1979	<a href="#">The Gauhati Municipal Corporation (Amendment) Act, 1979.</a>	11
12.	1979	<a href="#">The Assam Schedule Caste and Schedule Tribe (Reservation of Vacancies) in Services amendment posts) Act, 1979.</a>	12
13.	1979	<a href="#">The Assam Appropriation (No.III) Act, 1979.</a>	13
14.	1979	<a href="#">The Assam Contingency Fund (Amendment) Act, 1979.</a>	14.
		<b>Assam Act 1980 (Presidents Act)</b>	
1.	1980	<a href="#">The Assam Veterinary Council Act, 1979.</a>	1
2.	1980	The Assam Appropriation (Vote-on-account) Act, 1980.	Central No.15
3.	1980	The Assam Appropriation (2 <sup>nd</sup> Vote-on-account) Act, 1980.	No.16
4.	1980	<a href="#">The Assam Alienation of Land (Regulation) Act, 1980.</a>	1
5.	1980	<a href="#">The Assam Finance (Sales Tax) Amendment Act, 1980.</a>	2
6.	1980	<a href="#">The Code of Criminal Procedure (Assam Amendment) Act, 1980.</a>	3
7.	1980	The Assam Finance Act, 1980	4
8.	1980	<a href="#">The Assam Preventive Detention Act, 1980</a>	5
9.	1980	<a href="#">The Essential Services Maintenance (Assam) Act, 1980 Act No.41.</a> (Passed by the Parliament).	41
10.	1980	<a href="#">The Assam State Legislature (Delegation of Powers Act, 1980. ( Act. No.38).</a>	38
11.	1980	<a href="#">The Assam Contingency Fund (Amendment) Act, 1986</a>	6
12.	1980	The Assam Appropriation (No.2) Act, 1980. (Act No.98).	98
		<b>Assam Acts 1981 (Passed by the Parliament)</b>	
1.	1981	<a href="#">The Assam Appropriation (No.I) Act, 1981.</a>	1
2.	1981	<a href="#">The Assam Finance Act, 1981</a>	1
3.	1981	<a href="#">The Assam Land and Revenue Resolution (Amendment) Act, 1981. (Presidents Act)</a>	2
4.	1981	The Assam State Legislature Delegation of Powers Act, 1981. (Presidents Act).	39
5.	1981	The Assam Appropriation Act, 1981. (Presidents Act).	20
6.	1981	The Assam Appropriation (No.2) Act, 1981	60
		<b>Assam Acts 1982 (Passed by the Parliament)</b>	
1.	1982	<a href="#">The Assam Taxation Law (Amendment) Act, 1982. (Presidents Act).</a>	1
2.	1982	<a href="#">The Assam Appropriation Act, 1982</a>	12
3.	1982	The Assam State Legislative (Delegation of Powers) Act, 1982,	25
		<b>Assam Acts 1983 (Passed by the Parliament)</b>	
1.	1983	<a href="#">The Assam Executive Magistrate (Tempering Powers) Act, 1983.</a>	1
2.	1983	<a href="#">The Assam Appropriation (No.I) Act, 1983.</a>	1
3.	1983	The Assam Appropriation (Vote-on-Account) Act, 1983	2
4.	1983	<a href="#">The Assam Panchayati Raj (Seventh Amendment) Act, 1983.</a>	3

5.	1983	<a href="#">The Assam Contingency Fund (Amendment) Act, 1983</a>	4
6.	1983	<a href="#">The Assam Speaker's Salaries and Allowances (Amendment) Act, 1983.</a>	5
7.	1983	<a href="#">The Assam Deputy Speaker's Salaries and Allowances (Amendment) Act, 1983.</a>	6
8.	1983	<a href="#">The Assam Legislative Assembly Member's Salaries and Allowances (Amendment) Act, 1983.</a>	7
9.	1983	<a href="#">The Assam (Temporarily Settled Areas) Tenancy (Amendment) Act, 1983.</a>	8
10.	1983	<a href="#">The Assam Appropriation (No.II Act, 1983.</a>	9
11.	1983	<a href="#">The Gauhati Municipal Corporation (Amendment) Act, 1983.</a>	10
12.	1983	<a href="#">The Assam Tribal Development Authority Act, 1983.</a> Repealed by The Tribal Development Authority (Repeal) Act,2021	11
13.	1983	The Assam Panchayati Raj (Eight Amendment) Act, 1983.	12
14.	1983	<a href="#">The Assam Agricultural Produce Market (Amendment) Act, 1983.</a>	13
<b>Assam Acts 1984 (Passed by the Legislative Assembly)</b>			
1.	1984	<a href="#">The Assam Shops and Establishments (Amendment) Act, 1983.</a>	1
2.	1984	<a href="#">The Maternity Benefit (Assam Amendment) Act, 1983.</a>	2
3.	1984	<a href="#">The Code of Criminal Procedure (Assam Amendment) Act, 1983.</a> Repealed by The Assam (No. II)Act, 1986	3
4.	1984	<a href="#">The Motor Vehicles (Assam Amendments) Act, 1983.</a>	4
5.	1984	The Assam Appropriation (No.I) Act, 1984.	5
6.	1984	<a href="#">The Assam Appropriation (No.II) Act, 1984.</a>	6
7.	1984	<a href="#">The Assam State Industrial Relief undertakings (Special Provisions) Act, 1984.</a>	7
8.	1984	<a href="#">The Assam Land Revenue Re-assessment (Amendment) Act, 1984.</a>	16
9.	1984	<a href="#">The Assam Higher Secondary Education Act, 1984.</a>	17
10.	1984	The Assam Appropriation (No.III) Act, 1984.	18
11.	1984	<a href="#">The Assam Electricity Duty (Amendment) Act, 1984.</a>	19
12.	1984	<a href="#">The Code of Criminal Procedure (Assam Amendment) Act, 1984.</a>	20
13.	1984	<a href="#">The Assam Appropriation (No.IV) Act, 1984.</a>	21
14.	1984	<a href="#">The Assam Contingency Fund (Amendment) Act, 1984.</a>	22
15.	1984	<a href="#">The Assam Rastra Bhasa Prashar Samiti (Taking over of Management and Control) Act, 1984.</a>	23
<b>Assam Acts 1985</b>			
1.	1985	<a href="#">The Assam Workmen's Protection Act, 1984.</a> Repealed by the Assam Repealing (No I Act 2017, Assam Act No XIX of 2017)	1
2.	1985	<a href="#">The Code of Criminal Procedure (3<sup>rd</sup> Amendment) Act, 1984.</a>	2
3.	1985	The Code of Criminal Procedure (Assam Amendment) Act, 1984.	8
4.	1985	The Assam Tea Plantation (Provident fund and Pension Fund) Scheme (Amendment) Act, 1984.	9
5.	1985	The Assam Agricultural Income Tax (Amendment) Act, 1984.	10



6.	1985	The Assam Purchase Tax (Amendment) Act, 1984.	11
7.	1985	The Indian Stamp (Assam) (Amendment) Act, 1984.	12
8.	1985	The Assam Agricultural University (Amendment) Act, 1984.	13
9.	1985	The Assam Minister's and Minister's of State and Deputy Minister Salaries and Allowances (Amendment) Act, 1984.	14
10.	1985	The Assam Fixation of Ceiling on Land Holdings (Amendment) Act, 1984.	15
11.	1985	<a href="#">The Assam Appropriation (No.I) Act, 1985.</a>	3
12.	1985	<a href="#">The Assam Appropriation (No.II) Act, 1985.</a>	4
13.	1985	The Assam Legislative Assembly Member's Salaries, and Allowances and Pension (Amendment) Act, 1985.	5
14.	1985	<a href="#">The Assam Official Language (Amendment) Act, 1985</a>	6
15.	1985	<a href="#">The Tea Plantation Employees Welfare Fund (Amendment) Act, 1984.</a>	7
16.	1985	<a href="#">The Assam Town and Country Planning (Amendment) Act, 1984.</a>	8
17.	1985	<a href="#">The Assam State Transport Corporation (Prevention of Un- authorised Travel (Amendment) Act, 1985</a>	9
18.	1985	<a href="#">The Assam Land (Requisition and Acquisition) (Amendment) Act, 1985.</a>	10
19.	1985	The Assam Contingency Fund (Augmentation of Corpus) Act, 1985.	11
20.	1985	<a href="#">The Assam Appropriation (No.III) Act, 1985.</a>	12
21.	1985	<a href="#">The Assam Fire Service Act, 1985.</a>	13
22.	1985	<a href="#">The Assam State Transport Corporation (Prevention of Un- authorised Treads (Amendment) Act, 1985.</a>	14
23.	1985	<a href="#">The Assam Colleges Taking over of Management and Control) Act, 1985.</a> The Assam Repealing Act (No. II) Act, 1986	15
24.	1985	<a href="#">The Assam Tea Plantation Employees Welfare Fund (Amendment) Act, 1985.</a>	16
		<b>Assam Acts 1986</b>	
1.	1986	<a href="#">The Assam Appropriation Act, 1986</a>	1
2.	1986	<a href="#">The Gauhati Municipal Corporation (Amendment) Act, 1986.</a>	2
3.	1986	<a href="#">The Assam Appropriation (No.II) Act, 1986.</a>	3
4.	1986	The Assam Appropriation (No.III) Act, 1986.	4
	1986	<a href="#">The Assam Legislative Assembly Members Salaries, Allowances and Pension (Amendment) Act, 1986.</a>	5
5.	1986	The Assam Repealings Act, 1986.	6
6.	1986	<a href="#">The Assam Agricultural University Act, 1986.</a>	7
7.	1986	The Assam Repealing Act.	8
8.	1986	<a href="#">The Assam Minister's Minister of State and Deputy Minister's Salaries and Allowances Act, 1986.</a>	9
9.	1986	<a href="#">The Speaker's Salaries and Allowances (Amendment) Act, 1986</a>	10.
10.	1986	<a href="#">Salary and Allowances of the Leader of the Opposition in the Legislative Assembly (Amendment) Act, 1986.</a>	11

11.	1986	<a href="#">Gauhati Municipal Corporation (Amendment) Act, 1980.</a>	12
12.	1986	<a href="#">The Assam Finance Sales Tax (Amendment) Act, 1986.</a>	13
13.	1986	<a href="#">The Assam Land Revenue (Re-assessment) (Amendment) Act, 1986.</a>	14
14.	1986	The Assam Land Revenue Re-Assessment Act, 1986.	15
15.	1986	<a href="#">The Assam (Sale of Petroleum Product including Motor Spirit and Lubricants Taxation) (Amendment) Act, 1980.</a>	16
16.	1986	The Assam Panchayati Raj Act, 1986. Repealed by The Assam Panchayat Act, 1994	17
17.	1986	<a href="#">The Assam Contingency Fund (Amendment) Act, 1986</a>	18
18.	1986	<a href="#">The Assam Appropriation (No.IV) Act, 1986.</a>	19
19.	1986	The Assam Loka-yakta and Upa-loka-ayukta Act, 1985	20
		<b>Assam Acts 1987</b>	
1.	1987	The Assam Industries (Sales Tax Concession) Act, 1986.	1
2.	1987	<a href="#">The Assam Urban Water Supply and Sewerage Board Act(Chapter I-VII) 1985.</a> <a href="#">The Assam Urban Water Supply and Sewerage Board Act(Chapter VIII-IX) 1985.</a> <a href="#">The Assam Urban Water Supply and Sewerage Board Act(Chapter X-XIV) 1985.</a>	2
3.	1987	The Assam Appropriation (No.I) Act, 1987.	3
4.	1987	The Assam Appropriation (No.II) Act, 1987.	4
5.	1987	The Assam Taxation Laws (Amendment) Act, 1987.	5
6.	1987	<a href="#">The Assam Elementary Education Provincialisation (Amendment) Act, 1987.</a>	6
7.	1987	<a href="#">The Gauhati Municipal Corporation (Amendment) Act, 1987.</a>	7
8.	1987	<a href="#">The Assam Appropriation (No.III) Act, 1987.</a>	8
9.	1987	<a href="#">The Assam Appropriation (No.IV) Act, 1987.</a>	9
10.	1987	<a href="#">The Assam Appropriation (No.V) Act, 1987.</a>	10
11.	1987	<a href="#">The Assam Appropriation (No.VI) Act, 1987.</a>	11
12.	1987	The Assam Appropriation (No.VII) Act, 1987.	12
13.	1987	<a href="#">The Assam Urban Water Supply and Sewerage Board (Amendment) Act, 1987</a>	13
14.	1987	<a href="#">The Assam Lokayukta and Upa Lokayakta (Amendment) Act, 1987.</a>	14
15.	1987	The Assam Urban Areas Rent Control (Amendment) Act, 1986.	15
16.	1987	The Assam Urban Areas Rent Control (Amendment) Act, 1986.	16
17.	1987	The Assam Appropriation (No.VIII) Act, 1987.	17
18.	1987	<a href="#">The Assam Town and Country Planning (Amendment) Act, 1987.</a>	18
19.	1987	The Assam State Acquisition of Hands belonging to religious and Charitable Institution of Public Nature (Amendment) Act, 1987.	19
20.	1987	<a href="#">The Gauhati metropolitan Development Authority Act,(Chapter III) 1985.</a> <a href="#">The Gauhati metropolitan Development Authority Act,(Chapter I-II)</a>	20

		<a href="#">1985.</a> <a href="#">The Gauhati metropolitan Development Authority Act,(Chapter IV) 1985.</a> <a href="#">The Gauhati metropolitan Development Authority Act,(Chapter V-IX) 1985.</a> <a href="#">The Gauhati metropolitan Development Authority Act,(Chapter X-XI) 1985.</a>	
21.	1987	The Chemical Unit of Messer Associated Industry (Assam) Ltd. (Acquisition and Transfer of undertaking Act, 1987.	21
22.	1987	<a href="#">The Assam Forest Protection Force Act, 1986.</a>	22
		<b>Assam Acts 1988</b>	
1.	1988	The Assam Appropriation (No.I) Act, 1988.	1
2.	1988	The Assam Appropriation (Vote-on-Account) Act, 1988.	2
3.	1988	The Assam Appropriation (No.II) Act, 1988.	3
4.	1988	<a href="#">The Gauhati Municipal Corporation (Amendment) Act, 1988.</a>	4
5.	1988	<a href="#">The Assam Homeopathic Medicine (Amendment) Act, 1988</a>	5
6.	1988	<a href="#">The Assam Agricultural Farming Corporation (Amendment) Act, 1988.</a>	6
7.	1988	The Assam Appropriation (No.III) Act, 1988	7
8.	1988	<a href="#">The Assam General Classes (Amendment) Act, 1988.</a>	8
9.	1988	<a href="#">The Assam Rural Development Cess 1988.</a>	9
		<b>Assam Acts 1989</b>	
1.	1989	<a href="#">The Assam Tea Plantation Provident Fund (and Pension Fund) and (Deposit linked Insurance Fund) Scheme (Amendment) Act, 1984.</a>	1
2.	1989	<a href="#">The Assam Appropriation (No.I) Act, 1989.</a>	2
3.	1989	The Assam Appropriation (Vote-on-account) Act, 1989.	3
4.	1989	<a href="#">The Assam Taxation Laws (Amendment) Act, 1989.</a>	4
5.	1989	<a href="#">The Assam Tax on Luxuries (Hotels and Lodging House Act, 1989.</a>	5
6.	1989	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 1989.</a>	6
7.	1989	The Assam Preferential Stores Purchase Act,1989  Repeal by The Assam Repealing (No. II)Act, 2015	

### **During the year 1990**

<b>Sr No</b>	<b>Year</b>	<b>Name of the Act</b>	<b>Act No.</b>
1	1990	<a href="#">The Assam Co-operative Societies (Amendment) Act, 1989.</a>	1
2	1990	<a href="#">The Assam Physically Handicapped Persons (Employment in Factories) Act, 1986.</a>	2
3	1990	The Assam Appropriation (No. I) Act, 1990.	3
4	1990	The Assam Land and Revenue Regulation (Amendment) Act, 1990.	4

5	1990	<a href="#">The Assam Appropriation (No. II) Act, 1990.</a>	5
6	1990	<a href="#">The Indian Stamp (Assam Amendment) Act, 1990</a>	6
7	1990	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 1990.</a>	7
8	1990	<a href="#">The Assam Co-operative Land Mortgage Bank (Amendment) Act, 1990.</a>	8
9	1990	<a href="#">The Assam Land Revenue Re-assessment (Amendment) Act, 1990.</a>	9
10	1990	The Assam Land holding (Adoption of Relationship under the Assam Land and Revenue Regulation, 1886 in the acquired permanently Settled Estates) (Amendment) Act, 1990.	10
11	1990	<a href="#">The Assam Lokayukta and Upa-Lokayuktas (Amendment) Act, 1990.</a>	11
12	1990	<a href="#">The Assam Taxation (on specified lands) Act, 1990.</a>	12
13	1990	The Lepers (Assam Repeal) Act, 1989.	13
14	1990	<a href="#">The Assam Sericulture (Silk Worm Seed, Cocoon and Silk Yarn Control) Act, 1987.</a>	14
15	1990	<a href="#">The Jogighopa (Assam) Unit of Ashok Paper Mills Limited (Acquisition and Transfer of Undertaking) Act, 1990.</a>	15
16	1990	The Assam Appropriation (NO.III) Act, 1990.	16
17	1990	<a href="#">The Assam Finance(Sales Tax) (Amendment) Act, 1990.</a>	17
18	1990	<a href="#">The Assam Panchayati Raj (Amendment) Act, 1990.</a>	18
19	1990	<a href="#">The Assam Co-operative Societies (Amendment) Act, 1990.</a>	19
20	1990	<a href="#">The Assam Preferential Stores Purchase (Amendment) Act, 1990.</a>	20

### **During the year 1991**

Sr no	Year	Name of the Act	Act No.
1	1991	<a href="#">The Assam Industrial Infrastructure Development Corporation Act, 1990.(Chapter I-VI)</a> <a href="#">The Assam Industrial Infrastructure Development Corporation Act, 1990.(Chapter VII)</a>	1
2	1991	<a href="#">The Assam Irrigation (Amendment) Act, 1990.</a>	2
3	1991	<a href="#">The Assam Tea Plantations Employees Welfare Fund (Amendment) Act, 1990.</a>	3
4	1991	<a href="#">The Assam Municipal (Amendment) Act, 1991.</a>	4
5	1991	<a href="#">The Guwahati Municipal Corporation (Amendment) Act, 1991.</a>	5
6	1991	<a href="#">The Assam Panchayati Raj (Amendment) Act, 1991.</a>	6

7	1991	The Assam Appropriation (No. III) Act, 1991.	7
8	1991	<a href="#">The Assam Fixation of Ceiling on Land Holding (Amendment) Act, 1991.</a>	8

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### **During the year 1992**

<b>Act No.</b>	<b>Name of the Act</b>
1.	<a href="#">The Assam Appropriation (No. 1) Act, 1992.</a>
2.	<a href="#">The Assam Appropriation (No. II) Act, 1992.</a>
3.	<a href="#">The Assam Administrative Tribunal (Amendment) Act, 1992.</a>
4.	The Assam Finance (Sales Tax) (Amendment) Act, 1992.
5.	<a href="#">The Assam Sales Tax (Amendment) Act, 1992.</a>
6.	<a href="#">The Guwahati Municipal Corporation (Amendment) Act, 1992.</a>
7.	<a href="#">The Assam Motor Vehicles Taxation (Amendment) Act, 1992.</a>
8.	<a href="#">The Assam Panchayati Raj (Amendment) Act, 1992.</a>
9.	<a href="#">The Salary and Allowances of the leader of opposition in the Assam Legislative Assembly (Amendment) Act, 1992.</a>
10.	<a href="#">The Assam Passengers and Goods Taxation (Amendment) Act, 1992.</a>
11.	<a href="#">The Assam Professions, Trades, Callings and Employments Taxation (Amendment) Act, 1992.</a>
12.	The Assam Taxation Lands (Amendment) Act, 1992.
13.	The Assam Appropriation (No. III) Act, 1992.
14.	<a href="#">The Guwahati Municipal Corporation (Amendment) Act, 1992.</a>
15.	The Assam Panchayati Raj (Amendment) Act, 1992.

### **During the year 1993**

<b>Act No.</b>	<b>Name of the Act</b>
1.	<a href="#">The Assam Tea Plantation Provident Fund, Pension Fund and Deposit linked Insurance Fund Scheme (Amendment) Act, 1992.</a>
2.	<a href="#">The Assam Finance (Sales Tax) (Amendment) Act, 1992.</a>
3.	<a href="#">The Assam Sales Tax (Amendment) Act, 1992.</a>
4.	<a href="#">The Assam Purchase Tax (Amendment) Act, 1992.</a>
5.	<a href="#">The Assam Appropriation (No. 1) Act, 1993.</a>
6.	<a href="#">The Assam Appropriation (No. 2) Act, 1993.</a>
7.	<a href="#">Bengal, Agra and Assam Civil Court (Assam Amendment) Act, 1992.</a>
8.	<a href="#">The Assam Professions Trades Callings and employments Taxation (Amendment) Act, 1993.</a>
9.	<a href="#">The Assam Agricultural income Tax (Amendment) Act, 1993.</a>
10.	<a href="#">The Assam Fixation of Ceiling on Land Holdings (Amendment) Act, 1993.</a>

11.	The Bodoland Autonomous Council Act, 1993.
12.	The Assam General Sales Tax Act, 1993. ( Repealed by the Assam Value Added Tax, 2003)
13.	<a href="#">The Assam Gratuity Act, 1992.</a>
14.	The Assam Appropriation (No-III) Act, 1993.
15.	<a href="#">The Guwahati Municipal Corporation (Amendment) Act, 1993.</a>
16.	<a href="#">The Assam Amusement and Betting Tax (Amendment) Act, 1993.</a>
17.	<a href="#">The Assam Backward Classes Commission Act, 1993.</a>
18.	<a href="#">The Assam Health Establishment Act, 1993.</a> Repealed by the Assam repealing Act, 2015, Act No. XXIII of 2015

### **During the year 1994**

Act No.	Name of the Act
1.	<a href="#">The Assam Appropriation (No. I) Act, 1994.</a>
2.	<a href="#">The Assam Appropriation (No. II) Act, 1994.</a>
3.	<a href="#">The Assam Appropriation (No. III) Act, 1994.</a>
4.	<a href="#">The Assam Appropriation (No. IV) Act, 1994.</a>
5.	<a href="#">The Assam Appropriation (No. V) Act, 1994.</a>
6.	<a href="#">The Assam Motor Vehicles Taxation (Amendment) Act, 1994.</a>
7.	<a href="#">The Assam Motor Vehicles Taxation (Amendment) Act, 1994.</a>
8.	The Assam Motor Vehicles Taxation (Amendment) Act, 1994.
9.	<a href="#">The Assam Industrial Establishment (confermentary) Permanent Status to Workmen Act, 1985.</a>
10.	<a href="#">The Assam Opium Prohibition (Amendment) Act, 1994.</a>
11.	<a href="#">The Assam Ganja and Bhang Prohibition (Amendment) Act, 1994.</a>
12.	<a href="#">The Assam Liquor Prohibition (Amendment) Act, 1994.</a>
13.	<a href="#">The Assam Minister, Minister's of State and Dy minister Salaries and allowances Act, 1994.</a>
14.	<a href="#">The Assam Speaker's Salaries and allowances (Amendment) Act, 1994.</a>
15.	<a href="#">The Dy Speakers Salaries and allowances (Amendment) Act.</a>
16.	<a href="#">The Assam Minister, Minister's of State and Dy Minister Salaries and allowances Act, (No.I) 1994.</a>
17.	<a href="#">The Salary and allowances of the leader of opposition in the Assam Legislative Assembly (Amendment) Act, 1994.</a>
18.	The Assam Panchayat Act, 1994.
19.	<a href="#">The Assam Municipal (Amendment) Act, 1994.</a>
20.	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 1994.</a>
21.	<a href="#">The Assam State Commission for Women Act, 1994.</a>
22.	<a href="#">The Assam General Sales Tax (Amendment) Act, 1994.</a>
23.	<a href="#">The Assam Town and Country Planning (Amendment) Act, 1994.</a>
24.	<a href="#">The Assam Taxation on Specified Land (Amendment) Act, 1994.</a>
25.	<a href="#">The Assam Tea plantation employee Welfare Fund (Amendment) Act, 1994.</a>
26.	<a href="#">The Guwahati Municipal Corporation (Amendment) Act, 1994.</a>
27.	<a href="#">The Assam Taxation (on specified Lands) (Amendment) Act, 1994.</a>

28.	<a href="#">The Assam Agricultural Income Tax (First Amendment) Act, 1994.</a>
29.	<a href="#">The Assam District wise population pattern Reflection in Services (Amendment) Act, 1994.</a>
30.	<a href="#">The Assam Appropriation (No – VI) Act, 1994.</a>
31.	<a href="#">The Assam Tax on Luxuries (Hotels and Lodging House) (Amendment) Act, 1994.</a>
32.	<a href="#">The Guwahati Municipal Corporation (1<sup>st</sup> Amendment) Act, 1994.</a>
33.	<a href="#">The Guwahati Municipal Corporation (2<sup>nd</sup> Amendment) Act, 1994.</a>

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### **During the year 1995**

<b>Act No.</b>	<b>Name of the Act</b>
1.	<a href="#">The Assam Appropriation (No. I) Act, 1995.</a>
2.	<a href="#">The Assam Appropriation (No. II) Act, 1995.</a>
3.	The Assam Ganja and Bhang Prohibition (Amendment) Act, 1995.
4.	<a href="#">The Assam Opium Prohibition (Amendment) Act, 1995.</a>
5.	<a href="#">The Assam Backward classes Commission (amendment) Act, 1995.</a>
6.	<a href="#">The Assam Finance Commission (Misc.) provisions Act, 1995.</a>
7.	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 1995.</a>
8.	<a href="#">The Assam Salary and Allowances of the leader of opposition in the Assam Legislative Assembly (Amendment) Act, 1995.</a>
9.	<a href="#">The Assam Speaker's Salaries and Allowances (Amendment) Act, 1995.</a>
10.	<a href="#">The Assam Dy Speaker Salaries and Allowances (Amendment) Act, 1995.</a>
11.	<a href="#">The Assam Minister's, Ministers of State and Dy Minister Salaries and Allowances Act, 1995.</a>
12.	<a href="#">The Guwahati Municipal Corporation (Amendment) Act, No. 1. Act, 1995.</a>
13.	<a href="#">The Guwahati Municipal Corporation (Amendment) Act, No. 2. Act, 1995.</a>
14.	<a href="#">The Assam Forest Regulation (Amendment) Act, 1995.</a>
15.	<a href="#">The Assam General Sales Tax (Amendment) Act, 1995.</a>
16.	<a href="#">The Assam Public Premises (Eviction of unauthorized occupants) (Amendment) Act, 1995.</a>
17.	The Rabha, Hasong Autonomous Council Act, 1995.
18.	The Assam Highways Act, 1989.
19.	<a href="#">The Assam Appropriation (No. III) Act, 1995.</a>
20.	<a href="#">The Guwahati Metropolitan Development Authority (Amendment) Act, 1995.</a>
21.	<a href="#">The Assam Municipal (Amendment) Act, 1995.</a>
22.	<a href="#">The Guwahati Municipal Corporation (Amendment) Act, 1995.</a>
23.	<a href="#">The Assam Amusement and Betting Tax (Amendment) Act, 1995.</a>
24.	<a href="#">The Assam Tea Plantations Provident Fund (And Pension Fund) and (Deposit linked insurance Fund) scheme (Amendment) Act, 1995.</a>
25.	The Lalung (Tiwa) Autonomous Council Act, 1995.
26.	<a href="#">The Missing Autonomous Council Act, 1995.</a>
27.	<a href="#">The Assam Madrassa Provincialisation Act, 1995.</a> Repealed by the Assam Repealing Act 2020, Assam Act No. X of 2021

### **During the year 1996**

Act No.	Name of the Act
1.	The Assam Appropriation Act (No-1), 1996.
2.	<a href="#">The Assam College Education (Provincialisation) Act, 1996.</a> Repealed by the Assam College Education (Provincialisation Repealing Act 1998,
3.	<a href="#">The Assam Junior College Education (Provincialisation) Act, 1996.</a> The Assam Junior College (Provincialisation )Assam Ac No.III of 1999
4.	<a href="#">The Assam classical Institution (Sanskrit and Pali Parkrit)(Provincialisation)Act, 1996.</a>
5.	<a href="#">The Assam Administrative Tribunal (Amendment) Act, 1996.</a>
6.	<a href="#">The Lalung (Tiwa) Autonomous Council (Amendment) Act, 1996.</a>
7.	<a href="#">The Rabha Hasong Autonomous Council (Amendment) Act, 1996.</a>
8.	The Assam Appropriation (vote-on-Account) Act, 1996.
9.	<a href="#">The Assam Contingency Fund (1<sup>st</sup> Amendment) Act, 1996.</a>
10.	<a href="#">The Assam Contingency Fund (2<sup>nd</sup> Amendment) Act, 1996.</a>
11.	<a href="#">The Assam Appropriation (2<sup>nd</sup> vote-on-account) Act, 1996.</a>
12.	<a href="#">The Assam Appropriation (No— II) Act, 1996.</a>

### **During the year 1997**

Act No.	Name of the Act
1.	<a href="#">The Bharat Hydro Power Corporation Ltd (Acquisition and transfer of undertaking) Act, 1996.</a>
2.	<a href="#">The Assam Secondary Education (Provincialisation) (Amendment) Act, 1996.</a>
3.	<a href="#">The Assam Municipal (Amendment) Act, 1996.</a>
4.	The Assam Appropriation (No-I) Act, 1997.
5.	<a href="#">The Assam Appropriation (No-II) Act, 1997.</a>
6.	<a href="#">The Assam General Sales Tax (Amendment) Act, 1997.</a>
7.	<a href="#">The Assam Taxation Laws (Amendment) Act, 1997. (Agricultural part ) and also Assam Taxation on specified Land Act, 1997.</a>
8.	<a href="#">The Assam Taxation (on Luxuries) Act, 1997.</a>
9.	<a href="#">The Assam Districtwise population pattern Reflection in Services (in class III and class IV Post) (Amendment) Act, 1997.</a>
10.	<a href="#">The Assam Panchayat (Amendment) Act, 1997.</a>
11.	<a href="#">The Assam Khadi and Village Industries Board (Amendment) Act, 1997.</a>
12.	<a href="#">The Rabha Hasong Autonomous Council (Amendment) Act, 1997.</a>
13.	<a href="#">The Lalung (Tiwa) Autonomous Council Act, 1997.</a>
14.	<a href="#">The Mising Autonomous Council Act, 1997.</a>
15.	The Bengal, Agra and Assam Civil Courts (Assam Amendment) Act, 1990.
16.	<a href="#">The Assam Municipal (Amendment) Act, 1997.</a>
17.	The Assam Non Government .(Deficit) College Central Pension and Provident Fund Act, 1997. Repealed by the Assam Repealing Act, 2005,(Assam Act No. XLV of 2005)
18.	<a href="#">The Assam Land and Revenue Regulation (Amendment) Act, 1997.</a>



19.	<a href="#">The Assam Land and Revenue Re - assessment (Amendment) Act, 1997.</a>
20.	<a href="#">The Assam General Sales Tax (2<sup>nd</sup> Amendment) Act, 1997.</a>
21.	<a href="#">The Assam Appropriation (No-III) Act, 1997.</a>
22.	<a href="#">The Assam Municipal (Amendment) Act, 1997.</a>
23.	<a href="#">The Assam Panchayat (2<sup>nd</sup>) (Amendment) Act, 1997.</a>
24.	<a href="#">The Bengal, Agra and Assam Civil Courts (2<sup>nd</sup> Amendment) Act, 1996.</a>
25.	<a href="#">The Assam Appropriation (No – 4) Act, 1997.</a>

### **During the year 1998**

Act. No.	Name of the Act
1.	<a href="#">The Assam Aid to Industries (Small and College Industries) (Amendment) Act, 1997.</a>
2.	The Assam Appropriation (No-I) Act, 1998.
3.	The Assam Appropriation (Vote-on-Account) Act, 1998.
4.	The Assam Appropriation (No-II) Act, 1998.
5.	<a href="#">The Assam Professions Trades, Callings and employments Taxation (Amendment) Act, 1998.</a>
6.	<a href="#">The Assam Taxation Laws (Amendment) Act, 1998.</a>
7.	<a href="#">The Assam Amusement and Betting Tax (Amendment) Act, 1998.</a>
8.	<a href="#">The Assam General Sales Tax (Amendment) Act, 1998.</a>
9.	The Assam Appropriation (No-III) Act, 1998.

### **During the year 1999**

Act No.	Name of the Act
1.	<a href="#">The Assam Contingency Fund (Amendment) Act, 1998.</a>
2.	<a href="#">The Assam Prohibition of Ragging Act, 1998.</a>
3.	<a href="#">The Assam Junior College (Provincialisation) Act, Repealing Act, 1998.</a>
4.	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 1998.</a>
5.	<a href="#">The Assam College Education (Provincialisation) Act, Repealing Act, 1998.</a>
6.	<a href="#">The Assam Health establishments (Amendment) Act, 1998.</a>
7.	<a href="#">The Assam Handicraft Artisan Welfare fund Act, 1998.</a>
8.	The Assam Appropriation (No-I) Act, 1999.
9.	The Assam Appropriation (Vote-on-Account) Act, 1999.
10.	The Assam Appropriation (No-II) Act, 1999.
11.	<a href="#">The Assam Tea plantation provident fund and Pension Fund and Deposit Linked insurance scheme (Amendment) Act, 1999.</a>
12.	<a href="#">The Assam Profession Trades, Callings and employments (Amendment) Act, 1999.</a>
13.	<a href="#">The Assam Taxation Laws (Amendment) Act, 1999.</a>
14.	<a href="#">The Assam Amusement and Betting Tax (Amendment) Act, 1999.</a>
15.	<a href="#">The Assam General Sales Tax (Amendment) Act, 1999.</a>
16.	<a href="#">The Bodoland Autonomous Council Act, (Amendment) Act, 1999.</a>

17.	<a href="#">The Assam Prohibition of smoking and non Smokers Health Protection Act, 1999.</a>
18.	<a href="#">The Assam Advocate welfare fund Act, 1999.</a>
19.	The Assam Appropriation (No-III) Act, 1999.
20.	<a href="#">The Assam General Sales Tax (2<sup>nd</sup> Amendment) Act, 1999.</a>
21.	<a href="#">The Assam Contingency Fund (Amendment) Act, 1999.</a>
22.	<a href="#">The Assam Panchayat employees (Provincialisation) Act, 1999.</a>
23.	The Assam Tea Plantations employees Welfare fund (Amendment) Act, 1999.
24.	<a href="#">The Assam Lokayukta and Upa-Lokayukta (Amendment) Act, 1999.</a>
25.	<a href="#">The Assam Panchayat (Amendment) Act, 1999.</a>
26.	<a href="#">The Assam Medical Council Act, 1999.</a>
27.	<a href="#">The Assam motor Vehicles Taxation (Amendment) Act, 1999.</a>

### **During the year 2000**

Act No.	Name of the Act
1.	<a href="#">The Assam Appropriation (No-I) Act, 2000.</a>
2.	<a href="#">The Assam Appropriation (No-II) Act, 2000.</a>
3.	<a href="#">The Assam Agricultural income Tax (Amendment) Act, 2000.</a>
4.	<a href="#">The Assam General Sales Tax (Amendment) Act, 2000.</a>
5.	<a href="#">The Assam Industrial Infrastructure Development Corporation (Amendment) Act, 2000.</a>
6.	<a href="#">The Assam Protection of interests of depositions (In Financial establishments) Act, 2000.</a>
7.	<a href="#">The Assam Taxation (Settlement of Disputes) Act, 2000.</a>
8.	<a href="#">The Assam Appropriation (No-III) Act, 2000.-</a>
9.	<a href="#">The Assam contingency Fund (Amendment) Act, 2000.</a>
10.	<a href="#">The Assam Panchayat (Amendment) Act, 2000.</a>
11.	<a href="#">The Assam Taxation (on Luxuries) (Amendment) Act, 2000.</a>
12.	<a href="#">The Assam Forest (Removal and Storage of Forest Produce) Regulations Act, 2000.</a>
13.	<a href="#">The Assam Bhoodan (Amendment) Act, 2000.</a>
14.	<a href="#">The Assam Excise Act, 2000.</a>

### **Assam Acts 2001-2050**

#### **During the year 2001**

Year	Acts	Act No.
2001	<a href="#">The Assam Agriculture Produce Market (Amendment) Act, 2001.</a>	<a href="#">1</a>
2001	<a href="#">The Assam Appropriation (No.I) Act, 2001.</a>	2.
2001	<a href="#">The Assam Appropriation (No.II) Act, 2001</a>	3.
2001	<a href="#">The Assam Entry Tax Act, 2001.</a>	4.
2001	<a href="#">The Assam Amusements and Betting Tax (Amendment) Act, 2001.</a>	5.
2001	<a href="#">The Lalung (Tiwa) Autonomous Council (Amendment) Act, 2001.</a>	6.
2001	<a href="#">The Rabha Hasong Autonomous Council (Amendment) Act, 2001.</a>	7.

2001	<a href="#">The Missing Autonomous Council (Amendment) Act, 2001.</a>	8.
2001	<a href="#">The Assam Appropriation (No.III) Act, 2001.</a>	9.
2001	<a href="#">The Assam Contingency Fund (Amendment) Act, 2001</a>	10.
2001	<a href="#">The Assam Non-Govt. (Deficit) Deficit) College Central Pension and Provident Fund (Amendment) Act, 2001.</a>	11.
2001	The Assam Appropriation (No.IV) Act, 2001.	12.
2001	<a href="#">The Assam General Sales Tax (Amendment) Act, 2001.</a>	13.
2001	<a href="#">The Assam Entry Tax (Amendment) Act, 2001.</a>	14.
2001	<a href="#">The Assam Profession, Trades, Callings and employments Taxation (Amendment) Act, 2001.</a>	15.
2001	<a href="#">The Assam Panchayat (Amendment) Act, 2001</a>	16.
2001	The Assam Taxation (on Luxuries) (Amendment) Act, 2001.	17.

### **During the year 2002**

2002	The Assam Appropriation (No. I) Act, 2002.	1.
2002	<a href="#">The Assam Appropriation (No.II) Act, 2002.</a>	2.
2002	<a href="#">The Assam Agricultural Income Tax (Amendment) Act,</a>	3.
2002	The Assam Panchayat (No.II) (Amendment) Act, 2002.	4.
2002	<a href="#">The Assam Panchayat (Amendment) Act, 2002.</a>	5.
2002	<a href="#">The Assam Contingency Fund (Augmentation of Corpus) Act, 2002.</a>	6.
2002	<a href="#">The Assam Entry Tax (Amendment) Act, 2002.</a>	7.
2002	<a href="#">The Assam Amusement and Betting Tax (Amendment) Act, 2002.</a>	8
2002	<a href="#">The Assam Right to Information Act, 2001.</a> ( Repealed by the The Assam Repealing Act,2006, Assam Act No.VI of 2006)	9
2002	<a href="#">The Assam Taxation(on Luxuries) Amendment Act,2002</a>	10
2002	<a href="#">The Assam General Sales Tax (Amendment) Act, 2002.</a>	11
2002	<a href="#">The Assam Motor Vehicles Taxation (Amendment) Act, 2002.</a>	12
2002	<a href="#">The Assam Appropriation (No. III) Act, 2002.</a>	13
2002	<a href="#">The Assam Tea Plantations' Provident Fund and Pension Fund and Deposit Linked Insurance Fund Scheme (Amendment) Act,2002.</a>	14
2002	<a href="#">The Cattle trespass (Assam Amendment) Act, 2002.</a>	15
2002	<a href="#">The Assam Public Records Act, 2002.</a>	16

### **During the year 2003**

2003	<a href="#">The Assam Appropriation (No.I) Act, 2003</a>	1
2003	<a href="#">The Assam Municipal (Amendment) Act, 2003.</a>	2
2003	<a href="#">The Assam Appropriation (No.II) Act, 2003</a>	3
2003	<a href="#">The Bodoland Autonomous Council (Repeal) Act, 2003.</a>	4
2003	<a href="#">The Assam Ministers', Ministers' of State and Deputy Ministers' Salaries and Allowances (Amendment) Act, 2003.</a>	5
2003	<a href="#">The Assam Speakers' Salaries and Allowances (Amendment) Act, 2003.</a>	6

2003	<a href="#">The Assam Deputy Speaker's Salaries and Allowances (Amendment) Act, 2003.</a>	7
2003	<a href="#">The Salary and Allowances of the Leader of Opposition in the Assembly Act, 2003.</a>	8
2003	<a href="#">The Guwahati Municipal Corporation (Amendment) Act, 2003.</a>	9
2003	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 2003.</a>	10
2003	<a href="#">The Assam General Sales Tax (Amendment) Act, 2003.</a>	11
2003	<a href="#">The Assam Entry Tax (Amendment) Act, 2003.</a>	12
2003	<a href="#">The Assam Profession trade Callings and employment taxation (Amendment) Act, 2003.</a>	13
2003.	<a href="#">The Assam Amusement and Betting Tax (Amendment) Act, 2003.</a>	14
2003	<a href="#">The Assam Appropriation (No.III) Act, 2003.</a>	15
2003	<a href="#">The Assam Appropriation (No.IV) Act, 2003.</a>	16
2003	<a href="#">The Assam Appropriation (No.V) Act, 2003.</a>	17
2003	<a href="#">The Assam Appropriation (No.VI) Act, 2003.</a>	18
2003	<a href="#">The Assam Appropriation (No. VII) Act, 2003.</a>	19
2003	<a href="#">The State Commission for Minorities Act, 2003.</a>	20
2003	<a href="#">Legislative Assembly Member's Salaries and Allowances (Amendment) Act, 2003.</a>	21
2003	<a href="#">The Assam Appropriation (No. VIII) Act, 2003.</a>	22
2003	The Assam Value Added Tax Act, 2003  Partly Repealed by The Assam Goods And Service Tax Act, 2017	

### **During the year 2004**

2004	<a href="#">The Assam Appropriation (No. IX) Act, 2003</a>	1
2004	<a href="#">The Assam Entry Tax (2<sup>nd</sup> Amendment) Act, 2003.</a>	2
2004	<a href="#">The Assam General Sales Tax</a>	3
2004	<a href="#">The Assam Motor Vehicles Taxation (Amendment) Act, 2003.</a>	4
2004	<a href="#">The Assam Amusement of Betting Tax (Amendment) Act, 2004</a>	5
2004	<a href="#">The Assam Health Establishment (Amendment) Act, 2004.</a>	6
2004	<a href="#">The Guwahati Municipal Corporation (Amendment) Act, 2004</a>	7
2004	<a href="#">The Assam Repealing Act, 2003.</a>	8
2004	<a href="#">The Assam Appropriation (Vot-on-account) Act, 2004.</a>	9
2004	<a href="#">The Assam Appropriation (No.I) Act, 2004.</a>	10
2004	<a href="#">The Assam Appropriation (No.II) Act, 2004.</a>	11
2004	<a href="#">The Assam Appropriation (No.III) Act, 2004.</a>	12
2004	<a href="#">The Assam Appropriation (No.IV) Act, 2004.</a>	13
2004	<a href="#">The Assam Appropriation (No.V) Act, 2004.</a>	14
2004	<a href="#">The Assam Appropriation (No.VI) Act, 2004.</a>	15
2004	The Assam Appropriation (No.VII) Act, 2004.	16
2004	The Assam Appropriation (No.VIII) Act, 2004.	17
2004	<a href="#">The Assam Appropriation (No.IX) Act, 2004.</a>	18

2004	<a href="#">The Assam Rural Health Regulatory Authority Act, 2004</a>	19
2004	<a href="#">The Assam Annual Income Tax (Amendment) Act, 2004.</a>	20
2004	<a href="#">The General Sales Tax (Amendment) Act, 2004.</a>	21
2004	<a href="#">The Indian Stamp (Assam) (Amendment) Act, 2004.</a>	22
2004	<a href="#">The Assam Parliamentary Secretaries (Appointment, Salaries, Allowances and Miscellaneous Provision) Act, 2004.</a>	23
2004	<a href="#">The Assam Appropriation (No.X) Act, 2004.</a>	24
2004	<a href="#">The Assam Tax on Luxurious (Hotels and Lodging Houses) (Amendment) Act, 2004.</a>	25
2004	<a href="#">The Assam Taxation (on specified Lands (Amendment) Act, 2004.</a>	26
2004	<a href="#">The Assam Taxation (Settlement of Disputes) (Amendment) Act, 2004.</a>	27
2004	<a href="#">The Assam Appropriation (No.XI) Act, 2004.</a>	28
2004	<a href="#">The Assam Appropriation (No.XII) Act, 2004.</a>	29
2004	<a href="#">The Assam Appropriation (No.XIII) Act, 2004.</a>	30
2004	<a href="#">The Assam Appropriation (No.XIV) Act, 2004.</a>	31
2004	<a href="#">The Assam Appropriation (No.XV) Act, 2004.</a>	32

### **During the year 2005**

2005	<a href="#">The Guwahati Metropolitan Development Authority (Amendment) Act, 2004.</a>	1
2005	<a href="#">The Assam Excise (Amendment) Act, 2004.</a>	2
2005	<a href="#">The Assam Tea Plantation Provident Fund and Pension Fund and Deposit Link Insurance fund scheme (Amendment) Act, 2004.</a>	3
2005	<a href="#">The Bengal, Agra and Assam Civil courts (Assam) (Amendment) Act, 2004.</a>	4
2005	<a href="#">The Assam Irrigation Water Users Act, 2004.</a>	5
2005	<a href="#">The Assam Municipal (Amendment) Act, 2005.</a>	6
2005	The Assam Appropriation (No.I) Act, 2005.	7
2005	The Assam Value Added Tax Act, 2005.	8
2005	The Assam Appropriation (No.II) Act, 2005.	9
2005	<a href="#">The Guwahati Municipal Corporation (Amendment) Act, 2005.</a>	10
2005	<a href="#">The Assam Taxation (Liquidation of Arrear Dues Act, 2005.</a>	11
2005	<a href="#">The Assam Taxation (on specified Land) (Amendment) Act, 2005.</a>	12
2005	<a href="#">The Assam Value Added Tax (Amendment) Act, 2005.</a>	13
2005	<a href="#">The Assam Fish Seed Act, 2005.</a>	14
2005	<a href="#">The Assam Entry Tax (Amendment) Act, 2005.</a>	15
2005	<a href="#">The Assam Taxation (one Specified Lands (2<sup>nd</sup> Amendment) Act, 2005.</a>	16
2005	<a href="#">The Assam Profession Trades Callings and Employment Taxation (Amendment) Act, 2005.</a>	17
2005	<a href="#">The Assam Amusement and Betting Tax (Amendment) Act, 2005.</a>	18
2005	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 2005.</a>	19
2005	<a href="#">The Sonowal Kachari Autonomous Council Act, 2005.</a>	20
2005	<a href="#">The Mising Autonomous Council (Amendment) Act, 2005.</a>	21
2005	<a href="#">The Tiwa Autonomous Council (Amendment) Act, 2005.</a>	23
2005	<a href="#">The Assam Tribal Development Authority (Amendment) Act, 2005.</a>	22

2005	<a href="#">The Rabha Hasong Autonomous Council (Amendment) Act, 2005.</a>	24
2005	<a href="#">The Deori Autonomous Council Act, 2005(Chapter I-V).</a> <a href="#">The Deori Autonomous Council Act, 2005(Chapter VI-IX).</a>	25
2005	<a href="#">The Assam Motor Vehicles Taxation (Amendment) Act, 2005.</a>	26
2005	<a href="#">The Assam Fiscal Responsibility and Budget Management Act, 2005.</a>	27
2005	<a href="#">The Assam Urban Water Supply and Sewerage Board (Amendment) Act, 2005.</a>	28
2005	<a href="#">The Assam Women (Reservation of Vacancies in Service and Posts) Act, 2005.</a>	29
2005	<a href="#">The Assam Administrative Tribunal (Amendment) Act, 2005.</a>	30
2005	<a href="#">The Assam Appropriation (No.V) Act, 2005.</a>	31
2005	<a href="#">The Assam Appropriation (No.III) Act, 2005.</a>	32
2005	<a href="#">The Assam Appropriation (NO.IV) Act, 2005.</a>	33
2005	<a href="#">The Assam Entry Tax (2<sup>nd</sup> Amendment) Act, 2005.</a>	34
2005	<a href="#">Guwahati Municipal Corporation (Amendment) Act, 2005.</a>	35
2005	<a href="#">The Assam Value Added Tax (2<sup>nd</sup> Amendment) Act, 2005.</a>	36
2005	<a href="#">The Krishana Kanta Handique State Open University Act, 2005.</a>	37
2005	<a href="#">Thengal Kachari Autonomous Council Act, 2005.</a>	38
2005	<a href="#">The Assam Cinema (Regulation) (Amendment) Act, 2005.</a>	39
2005	<a href="#">The Guwahati Metropolitan Development Authority (Amendment) Act, 2005.</a>	40
2005	<a href="#">The Assam Tea Plantation Provident Fund and Pension Deposit Linked Insurance Fund Scheme (Amendment) Act, 2005.</a>	41
2005	<a href="#">The Assam Fiscal Responsibility and Budget Management (Amendment) Act, 2005.</a>	42
2005	<a href="#">The Assam Appropriation (No.VI) Act, 2005.</a>	43
2005	<a href="#">The Bengal, Agra and Assam Civil Courts (Assam Amendment) Act, 2005.</a>	44
2005	<a href="#">The Assam Repealing Act, 2005.</a>	45
2005	<a href="#">The Assam College Employee (Provincialisation) Act, 2005.</a>	46
2005	<a href="#">The Assam Value Added Tax (3<sup>rd</sup> Amendment) Act, 2005.</a>	47

### **During the year 2006**

2006	<a href="#">The Assam Appropriation (No.I) Act, 2006.</a>	1
2006	<a href="#">The Assam Taxation (Liquidation of Arrear Dues) (Amendment) Act, 2006.</a>	2
2006	<a href="#">The Assam Appropriation (Vote-on-Account) Act, 2006.</a>	3
2006	<a href="#">The Guwahati Municipal Corporation (Amendment) Act, 2006.</a>	4
2006	<a href="#">The Assam Lifts and Escalator Act, 2006.</a>	5
2006	<a href="#">The Assam Repealing Act, 2006.</a>	6
2006	<a href="#">The Mazuli Cultural Land Scape Region Act, 2006.</a>	7
2006	<a href="#">The Assam Appropriation (No.II) Act, 2006.</a>	8
2006	<a href="#">The Assam health Establishment (Amendment) Act, 2006.</a>	9
2006	<a href="#">The Guwahati Metropolitan Development Authority (Amendment) Act, 2006.</a>	10.
2006	<a href="#">The Assam Tax on Luxuries (Hotels and Lodging House ) (Amendment) Act, 2006.</a>	11
2006	<a href="#">The Guwahati Municipal Corporation (Amendment) Act, 2005.</a>	12

2006	<a href="#">The Assam State Legislative Member (Removal of Disqualification) (Amendment) Act, 2006.</a>	13
2006	<a href="#">The Guwahati Non-Biodegradable Garbage (Control and Prevention Act, 2006.</a>	14
2006	<a href="#">The Assam Appropriation (No.III) Act, 2006.</a>	15.

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### **During the year 2007**

Act No.	Name of the Act
1.	<a href="#">The Guwahati Prevention of Defacement of Property Act, 2006.</a>
2.	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 2006.</a>
3.	<a href="#">The Assam Agricultural Produce Market (Amendment) Act, 2006.</a>
4.	<a href="#">The Assam Non-Government Educational Institutions (Regulation and Management) Act, 2006.</a>
5.	<a href="#">The Assam Hill Land and Ecological Sites (Protection and Management) Act, 2006.</a>
6.	The Assam Appropriation (No-I) Act, 2007.
7.	<a href="#">The Assam Tea Plantation Provident Fund and Pension Fund Deposit Linked Insurance Scheme (Amendment) Act, 2007.</a>
8.	<a href="#">The Assam Electricity Duty (Amendment) Act, 2007.</a>
9.	<a href="#">The Assam Amusement and Betting Tax (Amendment) Act, 2007.</a>
10.	<a href="#">The Assam Value Added Tax (Amendment) Act, 2007.</a>
11.	The Assam Appropriation (No-II) Act, 2007.
12.	<a href="#">The Assam Private Universities Act, 2007.(Part1)</a> <a href="#">The Assam Private Universities Act, 2007.(Part2)</a>
13.	<a href="#">The Srimanta Sankaradeva University of Health Science Act, 2007.(Part1)</a> <a href="#">The Srimanta Sankaradeva University of Health Science Act, 2007.(Part1)</a>
14.	<a href="#">The Assam Appropriation (No. III) Act, 2007.</a>
15.	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 2007.</a>
16.	<a href="#">The Assam Tax on Luxuries (Hotels and Lodging Houses) (Amendment) Act, 2007.</a>
17.	<a href="#">The Fiscal Responsibility and Budget Management (Amendment) Act,2007.</a>
18.	<a href="#">The Assam Contingency Fund (Amendment) Act, 2007.</a>
19.	<a href="#">The Assam Taxation (Liquidation of Arrear Dues) (Amendment) Act, 2007.</a>
20.	<a href="#">The Assam Police Act, 2007.(Chapter I-III)</a> <a href="#">The Assam Police Act, 2007.(Chapter IV-X)</a>
21.	<a href="#">The Assam Apartments (Construction and Transfer of Ownership) Act,2007.</a>
22.	<a href="#">The Industrial Disputes (Assam Amendment) Act, 2007.</a>
23.	<a href="#">The Assam Appropriation (No. IV) Act, 2007.</a>
24.	<a href="#">The Assam Amusement and Betting Tax (Amendment) Act, 2007.</a>
25.	<a href="#">The Assam Agricultural Income Tax (Second Amendment) Act, 2007.</a>
26.	<a href="#">The Assam Nagara Raj Act, 2007.</a>
27.	<a href="#">The Assam Municipality Disclosure Act, 2007.</a>

28.	The Assam Co-operative Societies Act, 2007.
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### **During the year 2008**

<b>Act No.</b>	<b>Name of the Act</b>
1.	<a href="#">The Assam Appropriation (No.I) Act, 2008</a>
2.	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 2008.</a>
3.	<a href="#">The Assam Appropriation (No.II) Act, 2008.</a>
4.	<a href="#">The Assam Administrative Tribunal (Amendment) Act, 2008.</a>
5.	<a href="#">The Rabha Hasong Autonomous Council (Amendment) Act, 2008.</a>
6.	<a href="#">The Mising Autonomous Council (Amendment) Act, 2008.</a>
7.	<a href="#">The Deori Autonomous Council (Amendment) Act, 2008.</a>
8.	<a href="#">The Tiwa Autonomous Council (Amendment) Act, 2008.</a>
9.	<a href="#">The Assam Value Added Tax (Amendment) Act, 2008.</a>
10.	<a href="#">The Assam Amusements and Betting Tax (Amendment) Act, 2008.</a>
11.	<a href="#">The Assam Tax on Luxuries (Hotels and Lodging Houses) (Amendment) Act, 2008.</a>
12.	<a href="#">The Assam Entry Tax Act, 2008.</a>
13.	<a href="#">The Assam Deputy Speaker's Salaries and Allowances (Amendment) Act, 2008.</a>
14.	<a href="#">The Assam Legislative Assembly Members' Salaries, Allowances and Pensions (Amendment) Act, 2008.</a>
15.	<a href="#">The Salary and Allowances of the Leader of the Opposition in the Assam Legislative Assembly (Amendment) Act, 2008.</a>
16.	<a href="#">The Assam Ministers', Ministers' of State and Deputy Ministers' Salaries and Allowances (Amendment) Act, 2008.</a>
17.	<a href="#">The Assam Speaker's Salaries and Allowances (Amendment) Act, 2008.</a>
18.	<a href="#">The Assam Non-Agricultural Urban Areas Tenancy (Amendment) Act, 2008.</a>
19.	<a href="#">The Indian Stamp (Assam Amendment) Act, 2008.</a>
20.	<a href="#">The Guwahati Water Bodies (Preservation and Conservation) Act, 2008.</a>
21.	<a href="#">The Assam Appropriation (No.III) Act, 2008.</a>

### **During the year 2009**

<b>Act No.</b>	<b>Name of the Act</b>
1.	<a href="#">The Assam Appropriation (No.IV) Act, 2009.</a>
2.	<a href="#">The Assam Amusements and Betting Tax (Amendment) Act, 2009.</a>
3.	<a href="#">The Assam Professions, Trades Callings and Employments Taxation (Amendment) Act,2009.</a>
4.	<a href="#">The Assam Taxation (on Specified Lands) (Amendment) Act, 2009.</a>
5.	<a href="#">The Value Added Tax (Amendment) Act, 2009.</a>
6.	The Assam Entry Tax (Amendment) Act, 2009.
7.	<a href="#">The Assam Taxation (Liquidation of Arrear Dues) (Amendment) Act, 2009.</a>
8.	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 2009.</a>
9.	<a href="#">The Assam Don Bosco University Act, 2009.</a>
10.	<a href="#">The Guwahati Metropolitan Drinking Water and Sewerage Board Act, 2009.</a>



11.	<a href="#">The Bodoland University Act, 2009.</a>
12.	<a href="#">The Assam Appropriation (Vote-on-Account) Act, 2009.</a>
13.	<a href="#">The Assam Appropriation (No.I) Act, 2009.</a>
14.	<a href="#">The Assam Tea Plantations Provident Fund and Pension Fund and Deposit Linked Insurance Fund Scheme (Amendment) Act, 2009.</a>
15.	<a href="#">The Assam Appropriation (No.II) Act, 2009.</a>
16.	<a href="#">The Guwahati Municipal Corporation (Amendment) Act, 2009.</a>
17.	<a href="#">The Assam Health Infrastructure And Services Development Fund Act, 2009.</a>
18.	<a href="#">The Assam Fiscal Responsibility and Budget Management (Amendment) Act, 2009.</a>
19.	<a href="#">The Assam Entry Tax (Second Amendment) Act, 2009.</a>
20.	<a href="#">The Assam Taxation (on Specified Lands) (Second Amendment) Act, 2009.</a>
21.	<a href="#">The Assam Tax on Luxuries (Hotels and Lodging Houses) (Amendment) Act, 2009.</a>
22.	<a href="#">The Assam Nagaraj (Amendment) Act, 2009.</a>
23.	<a href="#">The Assam Land and Revenue Regulation (Amendment) Act, 2009.</a>
24.	<a href="#">The Assam Agricultural Income Tax (Second Amendment) Act, 2009.</a>
25.	<a href="#">The National Law School and Judicial Academy, Assam Act, 2009</a>
26.	<a href="#">The Assam Administration of Justice in the North Cachar Hills District Act, 2009.</a>
27.	<a href="#">The Assam Administration of Justice in the Karbi Anglong District Act, 2009.</a>
28.	<a href="#">The Assam Appropriation (No.III) Act, 2009.</a>
29.	<a href="#">The Registration (Assam Amendment) Act, 2009.</a>

### **During the year 2010**

<b>Act No.</b>	<b>Name of the Act</b>
1.	<a href="#">The Assam Agricultural Income Tax (Third Amendment) Act, 2009.</a>
2.	<a href="#">The Assam Entry Tax (Third Amendment) Act, 2009.</a>
3.	<a href="#">The Assam Science and Technology University Act, 2009.</a>
4.	<a href="#">The Krishna Kanta Handique State Open University (Amendment) Act, 2009.</a>
5.	<a href="#">The Assam Appropriation (No. I) Act, 2010.</a>
6.	<a href="#">The Assam Appropriation (No. II) Act, 2010.</a>
7.	<a href="#">The Assam Taxation (on Specified Lands) (Amendment) Act, 2010.</a>
8.	<a href="#">The Assam Down Town University Act, 2010.</a>
9.	<a href="#">The Sonowal Kachari Autonomous Council (Amendment) Act, 2010.</a>
10.	The Thengal Kachari Autonomous Council (Amendment) Act, 2010.
11.	The Deori Autonomous Council (Amendment) Act, 2010.
12.	<a href="#">The Assam Public Health Act, 2010.</a>
13.	<a href="#">The Assam Nagara Raj (Amendment) Act, 2010.</a>
14.	<a href="#">The Guwahati Water-bodies (Preservation and Conservation) (Amendment) Act, 2010.</a>
15.	<a href="#">The Assam College Employees (Provincialisation) (Amendment) Act, 2010.</a>
16.	<a href="#">The Guwahati Building Construction (Regulation) Act, 2010.</a>
17.	<a href="#">The Assam Public Works (Regulation of Road Development and Road Transport) Act, 2010.</a>
18.	The Assam Moslem Marriages and Divorces Registration (Amendment) Act, 2010.
19.	<a href="#">The Assam Appropriation (No. III) Act, 2010.</a>

20.	<a href="#">The Assam Deputy Speaker's Salaries and Allowances (Amendment) Act, 2010.</a>
21.	<a href="#">The Assam Ministers', Ministers' of State and Deputy Ministers' Salaries and Allowances (Amendment) Act, 2010.</a>
22.	<a href="#">The Assam Legislative Assembly Members' Salaries, Allowances and Pensions (Amendment) Act, 2010.</a>
23.	<a href="#">The Salary and Allowances of the Leader of the Opposition in the Assam Legislative Assembly (Amendment) Act, 2010.</a>
24.	<a href="#">The Assam Speaker's Salaries and Allowances (Amendment) Act, 2010.</a>
25.	<a href="#">The Assam Rajiv Gandhi University of Cooperative Management Act, 2010.</a>
26.	<a href="#">The Assam Mobile Theatre (Regulation and Artists' Welfare Fund) Act, 2010.</a>
27.	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 2010.</a>
28.	<a href="#">The Assam Women (Reservation of Vacancies in Services and Posts) (Amendment) Act, 2010.</a>
29.	<a href="#">The Assam Electricity Duty (Amendment) Act, 2010.</a>
30.	<a href="#">The Assam Advocates' Welfare Fund (Amendment) Act, 2009.</a>
31.	<a href="#">The Wildlife (Protection) (Assam Amendment) Act, 2009.</a>
32.	<a href="#">The Assam Appropriation (No. IV) Act, 2010.</a>

### **During the year 2011**

<b><u>Act No.</u></b>	<b><u>Name of the Act</u></b>
1.	<a href="#">The Assam Appropriation (No. I) Act, 2011.</a>
2.	<a href="#">The Assam Appropriation (Vote On Account) Act, 2011.</a>
3.	<a href="#">The Assam Value Added Tax (Amendment) Act, 2011</a>
4.	<a href="#">The Assam Legislative Assembly Members' Salaries, Allowances and Pension (Amendment) Act, 2011</a>
5.	<a href="#">The Assam Entry Tax (Amendment) Act, 2011</a>
6.	<a href="#">The Assam Science And Technology University (Amendment) Act, 2011</a>
7.	<a href="#">The Assam Panchayat (Amendment) Act, 2011</a>
8.	<a href="#">The Assam Municipal (Amendment) Act, 2011</a>
9.	<a href="#">The Kumar Bhaskar Varma Sanskrit and Ancient Studies University Act, 2011</a>
10.	<a href="#">The Jyoti Bishnu University of Art and Culture Act, 2011</a>
11.	<a href="#">The Assam Motor Vehicles Taxation (Amendment) Act, 2011</a>
12.	<a href="#">The Assam State Acquisition of Lands Belonging to Religious or Charitable Institution of Public Nature (Amendment) Act, 2011</a>
13.	<a href="#">The Assam Tea Plantations Provident Fund and Pension Fund and Deposit Linked Insurance Fund Scheme (Amendment) Act, 2011</a>
14.	<a href="#">The Assam Appropriation (No. II) Act, 2011.</a>
15.	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 2011</a>
16.	<a href="#">The Guwahati Metropolitan Development Authority (Amendment) Act, 2011</a>
17.	<a href="#">The Assam Venture Educational Institutions (Provincialisation of Services) Act, 2011</a> Repealed by The Assam Education (Provincialisation of Services of Teachers And Re-Organization of Educational Institutions) Act, 2017

18.	<a href="#">The Assam Fiscal Responsibility and Budget Management (Amendment) Act, 2011</a>
19.	<a href="#">The Cotton College State University Act, 2011</a>
20.	<a href="#">The Assam Local Self- Government Fiscal Responsibility Act, 2011</a>
21.	The Assam Land Grabbing (Prohibition) Act, 2010.
22.	<a href="#">The Assam Preventive Detention (Amendment) Act, 2009.</a>
23.	<a href="#">The Assam Appropriation (No. III) Act, 2011.</a>

### **During the year 2012**

<b>Act No.</b>	<b>Name of the Act</b>
1.	<a href="#">The Cotton College State University (Amendment) Act, 2011.</a>
2.	<a href="#">The National Law School and Judicial Academy, Assam (Amendment) Act, 2011.</a>
3.	<a href="#">The Assam Venture Madrassa Educational Institutions (Provincialisation of Services) Act, 2011.</a>
4.	The Assam Cooperative Societies Act, 2007.
5.	<a href="#">The Assam Appropriation (No. I) Act, 2012.</a>
6.	<a href="#">The Assam Appropriation (No. II) Act, 2012.</a>
7.	<a href="#">The Assam Kaziranga University Act, 2012.</a>
8.	<a href="#">The Assam Venture Sanskrit and Pali Educational Institutions (Provincialisation of Services) Act, 2012.</a>
9.	<a href="#">The Assam Right Public Services Act, 2012.</a>
10.	<a href="#">The Assam College Employees (Provincialisation) (Amendment) Act, 2012.</a>
11.	<a href="#">The Assam Tax on Luxuries (Hotels, Lodging Houses and Hospitals) (Amendment) Act, 2012.</a>
12.	<a href="#">The Assam Municipal (Amendment) Act, 2012.</a>
13.	<a href="#">The Assam State Legislature Members (Removal of Disqualification) (Amendment) Act, 2012.</a>
14.	<a href="#">The Chief Whips of the Legislature Parties in the Assam Legislative Assembly (Facilities) Act, 2012.</a>
15.	<a href="#">The Assam Junior Colleges (Provincialisation) Act, 2012.</a> (Repealed By The Assam Repealing Act, 2018, Assam Act No. XIII of 2018)
16.	<a href="#">The Assam Ground Water Control and Regulation Act, 2012.</a>
17.	<a href="#">The Assam Town and Country Planning (Amendment) Act, 2012.</a>
18.	<a href="#">The Assam Appropriation (No. III) Act, 2012.</a>
19.	<a href="#">The Assam Scheduled Caste and Scheduled Tribes (Reservation of Vacancies in Services and Posts) (Amendment) Act, 2012.</a>
20.	<a href="#">The Assam Entry Tax (Amendment) Act, 2012.</a>
21.	<a href="#">The Assam Venture Educational Institutions (Provincialisation of Services) (Amendment) Act, 2012.</a>
22.	<a href="#">The Guwahati Municipal Corporation (Amendment) Act, 2012.</a>
23.	<a href="#">The Assam Appropriation (No. IV) Act, 2012.</a>

### **During the year 2013**

<b>Act No.</b>	<b>Name of the Act</b>
1.	<a href="#">The Assam State Vigilance Commission Act, 2010.</a>
2.	<a href="#">The Assam Fire Service (Amendment) Act, 2012.</a>
3.	<a href="#">The Assam Medicare Service Persons and Medicare Service Institutions (Prevention of Violence and Damage to Property) Act, 2011.</a>
4.	<a href="#">The Assam Co – Operative Societies (Amendment) Act, 2012.</a>
5.	<a href="#">The Assam Appropriation (No. I) Act, 2013.</a>
6.	<a href="#">The Assam Appropriation (No. II) Act, 2013.</a>
7.	<a href="#">The Assam Value Added Tax (Amendment) Act, 2013.</a>
8.	<a href="#">The Assam Motor Vehicles Taxation (Amendment) Act, 2013.</a>
9.	<a href="#">The Indian Stamp (Assam Amendment) Act, 2013.</a>
10.	<a href="#">The Assam Muslim Marriages And Divorces Registration (Amendment) Act, 2013.</a>
11.	<a href="#">The Assam Protection of Interests of Depositors (in Financial Establishments) (Amendment) Act, 2013.</a>
12.	<a href="#">The Assam Venture Madrassa Educational Institutions (Provincialisation of Services) (Amendment) Act, 2013.</a>
13.	<a href="#">The Gauhati University (Amendment) Act, 2013.</a>
14.	<a href="#">The Dibrugarh University (Amendment) Act, 2013</a>
15.	<a href="#">The Assam Prisons Act, 2013.</a>
16.	<a href="#">The Assam Appropriation (No. III) Act, 2013.</a>
17.	<a href="#">The Assam Entry Tax (Amendment) Act, 2013.</a>
18.	<a href="#">The Assam Tax on Luxuries (Hotels, Lodging Houses and Hospitals) (Amendment) Act, 2013.</a>
19.	<a href="#">The Mahapurusha Srimanta Sankaradeva Viswavidyalaya Act, 2013.</a>
20.	<a href="#">The Assam Venture Educational Institutions (Provincialisation of Services) (Amendment) Act, 2013.</a>
21.	<a href="#">The Bodoland University (Amendment) Act, 2013.</a>
22.	<a href="#">The Assam Women's University Act, 2013.</a>
23.	<a href="#">The Assam Royal Global University Act, 2013.</a>
24.	<a href="#">The Registration (Assam Amendment) Act, 2013.</a>
25.	The Assam Appropriation (No. IV) Act, 2013.

### **During the year 2014**

<b>Act No.</b>	<b>Name of the Act</b>
1.	<a href="#">The Assam Health (Prohibition of Manufacturing, Advertisement, Trade, Storage, Distribution, Sale and Consumption of Zarda, Gutkha, Panmasala etc. containing Tobacco and/ or Nicotine) Act, 2013.</a>
2.	<a href="#">The Assam Appropriation (Vote On Account) Act, 2014.</a>
3.	<a href="#">The Assam Medical Council (Amendment) Act, 2014.</a>
4.	<a href="#">The Assam Appropriation (No.I) Act, 2014.</a>
5.	<a href="#">The Assam Entry Tax (Amendment) Act, 2014.</a>
6.	<a href="#">The Assam Amusements and Betting Tax (Amendment) Act, 2014.</a>
7.	<a href="#">The Assam Appropriation (No.II) Act, 2014.</a>
8.	<a href="#">The Assam Venture Madrassa Educational Institutions (Provincialisation of Services)</a>

	<a href="#">(Amendment) Act, 2014.</a>
9.	<a href="#">The Assam Value Added Tax (Amendment) Act, 2014.</a>
10.	<a href="#">The Assam Contingency Fund (Augmentation of Corpus) Act, 2014.</a>
11.	<a href="#">The Assam Agricultural University (Amendment) Act, 2014.</a>
12.	<a href="#">The Assam Speaker's Salaries and Allowances (Amendment) Act, 2014.</a>
13.	<a href="#">The Assam Deputy Speaker's Salaries and Allowances (Amendment) Act, 2014.</a>
14.	<a href="#">The Assam Ministers', Ministers' of State and Deputy Ministers' Salaries and Allowances (Amendment) Act, 2014.</a>
15.	The Salary and Allowances of the Leader of the Opposition in the Assam Legislative Assembly (Amendment) Act, 2014.
16.	<a href="#">The Assam Legislative Assembly Members' Salaries, Allowances and Pensions (Amendment) Act, 2014.</a>
17.	<a href="#">The Assam Appropriation (No. III) Act, 2014.</a>

### **During the Year 2015**

<b>1</b>	<b>Name of the Act</b>
1.	<a href="#">The Assam Taxation (Liquidation of Arrear Dues) (Amendment) Act, 2014.</a>
2.	<a href="#">The Assam Value Added Tax (Second Amendment) Act, 2014.</a>
3.	<a href="#">The Assam Entry Tax (Second Amendment) Act, 2014.</a>
4.	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 2014.</a>
5.	<a href="#">The Assam Tax on Luxuries (Hotels, Lodging Houses and Hospitals (Amendment) Act, 2014.</a>
6.	<a href="#">The Assam Appropriation (No. I) Act, 2015.</a>
8.	<a href="#">The Assam College Employees (Provincialisation) (Amendment) Act, 2015.</a>
9.	<a href="#">The Gauhati University (Amendment) Act, 2015.</a>
10.	<a href="#">The Dibrugarh University (Amendment) Act, 2015.</a>
11.	<a href="#">The Cotton College State University (Amendment) Act, 2015.</a>
12.	<a href="#">The Assam Women's University (Amendment) Act, 2015.</a>
13.	<a href="#">The Bodoland University (Amendment) Act, 2015.</a>
14.	<a href="#">The Assam Science and Technology University (Amendment) Act, 2015.</a>
15.	<a href="#">The Assam Community Health Professionals' ( Registration and Competency) Act, 2015.</a>
16.	<a href="#">The Assam Home Guards (Amendment) Act, 2015.</a>
17.	<a href="#">The Kumar Bhaskar Varma Sanskrit and Ancient Studies University (Amendment) Act, 2015.</a>
18.	<a href="#">The Assam Municipal (Amendment) Act, 2015.</a>
7.	<a href="#">The Assam Appropriation (No.II) Act, 2015.</a>
19.	<a href="#">The Assam Appropriation (No.III) Act, 2015.</a>
20.	<a href="#">The Assam Protection of Interests of Depositors (in Financial Establishments) (Amendment) Act, 2014.</a>
21.	<a href="#">The Cotton College State University (Amendment) Act, 2015.</a>
22.	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 2015.</a>
23.	<a href="#">The Assam Repealing Act, 2015.</a>
24.	<a href="#">The Assam Value Added Tax (Amendment) Act, 2015.</a>

25.	<a href="#">The Assam Motor Vehicle Taxation ( Amendment) Act, 2015.</a>
26.	<a href="#">The Assam Agricultural Land (Regulation of Reclassification and Transfer for Non-Agricultural Purpose) Act, 2015.</a>
27.	<a href="#">The Assam Health Infrastructure and Services Development Fund (Amendment) Act, 2015.</a>
28.	<a href="#">The Assam repealing (No. II) Act, 2015.</a>
29.	<a href="#">The Assam Appropriation (No.IV) Act, 2015.</a>
30.	<a href="#">The Assam Backward Classes Commission (Amendment) Act, 2015.</a>
31.	The Assam Gratuity (Amendment) Bill, 2015
32.	Clinical Establishments (Registration & Regulation) Act, 2010

### **During the Year 2016**

Act No.	Name of the Act
1.	<a href="#">The Assam Appropriation (No.I), Act, 2016.</a>
2.	<a href="#">The Assam Appropriation (Vote on Account)Act, 2016.</a>
3.	<a href="#">The Assam Tea plantations Provident Fund and Pension Fund and Deposit Linked Insurance Fund Scheme(Amendment) Act,2016</a>
4.	<a href="#">The Assam Repealing Act, 2016.</a>
5.	<a href="#">The Assam Ease of Doing Business Act, 2016.</a>
6.	<a href="#">The Assam Appropriation (No.III), Act, 2016.</a>
7.	<a href="#">The Assam Appropriation (No.IV), Act, 2016.</a>
8.	<a href="#">The Assam Amusements and Betting Tax(Amendment)Act,2016</a>
9.	<a href="#">The Assam Value-Added-Tax(Amendment)Act,2016</a>
10.	<a href="#">The Assam taxation (Liquidation of Arrear Dues) (Amendment) Act, 2016.</a>
11.	<a href="#">The Assam Taxation (On Specified Lands) (Amendment) Act, 2016</a>

### **During the Year 2017**

Act No.	Name of the Act
1.	<a href="#">The Assam Appropriation (No. I) Act, 2017</a>
2.	<a href="#">The Deori Autonomous Council (Amendment) Act, 2017.</a>
3.	<a href="#">The Assam Appropriation (No. III) Act, 2017.</a>
4.	<a href="#">The Assam Appropriation (No. II) Act, 2017.</a>
5.	<a href="#">The Assam Appropriation (No. IV) Act, 2017.</a>
6.	<a href="#">The Assam Appropriation (No. V) Act, 2017.</a>
7.	<a href="#">The Assam Agricultural Income Tax (Amendment) Act, 2017</a>
8.	<a href="#">The Assam Motor Vehicles Taxation (Amendment) act, 2017.</a>
9.	<a href="#">The Sonowal Kachari Autonomous Council (Amendment) Act, 2017</a>
10.	The Assam Junior Colleges (Provincialisation) (Amendment) Act, 2017
11.	The Assam Value Added Tax (Amendment) Act, 2017 (no. 11)
12.	<a href="#">Thengal Kachari Autonomous Council (Amendment) Act, 2017</a>
13.	<a href="#">The Rabha Hasong Autonomous Council (Amendment) Act, 2017</a>
14.	<a href="#">The Tiwa Autonomous Council (Amendment) Act, 2017</a>
15.	<a href="#">The Missing Autonomous Council (Amendment) Act, 2017</a>
16.	<a href="#">The Assam Taxation (Liquidation of Arrear Dues) (Amendment) Act, 2017</a>
17.	<a href="#">The Assam Fiscal Responsibility and Budget Management (Amendment) Act, 2017</a>
18.	<a href="#">The Assam Electricity Duty (Amendment and Validation) Act, 2017</a>

19.	<a href="#">The Assam Repealing (No.1) Act, 2017</a>
20.	<a href="#">The Assam Repealing (No.2) Act, 2017</a>
21.	<a href="#">The Assam State Higher Education Council Act, 2017</a>
22.	<a href="#">Cotton University Act, 2017.</a>
23.	<a href="#">The Bodoland University (Amendment) Act, 2017</a>
24.	The Assam Public Procurement Act, 2017
25.	<a href="#">The Assam Education (Provincialisation of Services of Teachers and Re-Organisation of Educational Institutions) Act, 2017</a>
26.	<a href="#">Krishnaguru Adhyatmik Visvavidalya Act, 2017</a>
27.	<a href="#">The Assam Appropriation (No.VI) Act, 2017</a>
28.	The Assam Goods and Service Tax Act, 2017
29.	<a href="#">The Assam Taxation ( on Specifies lands)(Amendment) Act, 2017</a>
30.	<a href="#">The Assam College Employees(Provincialisation) (Amendment) Act, 2017</a>
31.	<a href="#">The Assam Board of Revenue (Amendment) Act, 2017</a>
32.	<a href="#">The Assam Gratuity (Amendment) Act, 2015</a>
33.	The Assam Appropriation No.VII Act, 2017 (Act No. XXXIII of 2017)
34.	The Rabindranath Tagore University Act, 2017 (Act No. XXXIV of 2017)
35.	The Madhabdev University Act, 2017 (Act No. XXXV of 2017)
36.	The Bhattadev University Act, 2017 (Act No. XXXVI of 2017)
37.	The Majuli University Act, 2017 (act No. XXVII of 2017)
38.	The Assam State Capital Region Development Act, 2017 (Act No. XXXVIII of 2017)
39.	The Assam Science and Technology (Amendment) Act, 2017 (Act No. XXXIX of 2017)
40.	The Assam Municipal Act, 2017 (act No. XL of 2017)
41.	Kumar Bhaskar Verma Sanskrit and Ancient Studies University Act, 2017 (Act No. XLI of 2017)
42.	The Assam Contingency Fund (Augmentation of Corpus) Act, 2017 (Act No. XLII of 2017)
43.	The Assam Employees Parent Responsibility and Norms Accountability Monitoring, Act 2017 (act No. XLIII of 2017)

## **2018**

<b>Sl No.</b>	<b><u>Assam State Acts, 2018</u></b>	<b>Assam Act No.</b>
1.	<a href="#">The Assam Appropriation No.I Act, 2018</a>	II
2.	The Assam Panchayat Amendment Act, 2018	III
3.	The Assam Excise Amendment Act, 2018	IV
4.	The Assam State Housing Board (Amendment) Act, 2018	V
5.	The Assam Appropriation Act, 2018	VI
6.	The Assam Yoga Council Act, 2018	VII
7.	The Assam Speaker's and Deputy Speaker's Salaries, Allowances and Amenities Act, 2018	VIII
8.	The Assam Ministers and Leader of the Opposition's Salaries, Allowances and Amenities Act, 2018	IX
9.	The Assam Legislative Assembly Member's Salaries, Allowances, Amenities and Pensions Act, 2018	X
10.	The Assam Authoritative Tax(State Laws) Act 2018	XI
11.	The Assam Repealing Act,2018	XIII
12.	The Assam Repealing (No 3)Act,2018	XIV
13.	The Assam Non-Government Educational Institutions (Regulation of Fees) Act,2018	XV

14.	The Assam Madrasa (Provincialisation of Service of Employees and Reorganisation of Madrasa Educational Institution)Act, 2018 (Repealed by the Assam Repealing Act, 2020, Act No. X of 2021)	XVI
15.	The Assam Forest Regulation AmendmentAct,2018	XVII
16.	The Assam Education (Provincialisation of Service of Non-Teaching Staff of Venture Educational Institutions Act, 2018	XVIII
17.	The Assam Education Provincialisation of service of Teacher and Reorganization of Educational Institutions (Amendment) Act,2018	XIX
18.	The Assam Non –Government Educational Institutions (Regulation and Management) (Amendment)Act,2018	XX
19.	The Assam Witch Hunting(Prohibition, Prevention and Protection)Act,2015	XXI
20.	The Assam Appropriation (No. III) Act, 2018	XXIII
21.	The Assam Electricity Duty (Amendment) Act,2018	XXIV
22.	The Assam Goods and Services Tax (Amendment) Act,2018	XXV
23.	The Assam Tea plantations Employees Welfare Fund (Amendment) Act,2018	XXVI
24.	The Assam Inland Water Transport Regulatory Authority Act,2018	XXVII
25.	The Assam Taxation on Specified Lands (Amendment) Act, 2018	XXVIII
26.	The Assam Sri Sri Aniruddhadeva Sports University, Act 2018	XXIX
27.	The Boroland University (Amendment) Act, 2018	XII
28.	The Industrial Disputes (Assam Amendment) Act, 2017	XXII
29.	The Plantations Labour (Assam Amendment) Act, 2017	I
<b>Sl No.</b>	<b><u>Assam State Acts, 2019</u></b>	<b>Assam Act No.</b>
1.	The Assam Appropriation (NO I) Act,2019	I
2.	The Assam Legislative Assembly Members Salaries, Allowances, amenities ,Pensions Act 2019	II
3.	The Assam Appropriation (NoII) Act 2019	III
4.	The Assam Co-operative Societies (Amendment) Act,2019	IV
5.	The Assam Tea plantations provided Fund and Deposit Linked Insurance Fund scheme (Amendment) Act,2019	V
6.	The Assam Appropriation (NoIII) Act, 2019	VI
7.	The Assam Right to public Services (Amendment) Act, 2019	VII
8.	The Assam Land And Revenue Regulation (Amendment) Act, 2019	VIII
9.	The Assam Repealing Act, 2019	IX
10.	The Assam private Placement Agencies for Recruitment of Workers Act, 2019	X
11.	The Assam Electricity Duty (Amendment) Act, 2019	XI
12.	The Assam Musical (Amendment) Act,2019	XIII
13.	The Assam Taxation (On specified Land ) (Amendment) Act,2019	XV
14.	The Assam Appropriation (NoIV) Act, 2019	XVI
15.	The Assam Goods and Services Tax (Amendment) Act, 2019	XVII
16.	The Assam Taxation (Liquidation of Arrear dues) (Amendment) Act, 2019	XVIII
17.	The Assam Excise (Amendment) Act, 2019	XIX
18.	The Assam Contingency Fund (Augmentation of Cor////) Act,2019	XX



19.	The Assam Woman's University (Amendment) Act, 2019	XXI
20.	The Guwahati Municipal Corporation (Amendment) Act, 2019	XIV
21.	The Societes Registration (Assam Amendment)	XII
<b>Sl No.</b>	<b><u>Assam State Acts, 2020</u></b>	<b>Assam Act No.</b>
1.	The Assam Appropriation (No. I) Act, 2020	I
2.	The Assam Appropriation (No. II) Act, 2020	II
3.	The Assam Elementary and Secondary School Teachers' (Regulation of Posting and Transfer) Act, 2020	III
4.	The Assam Language Learning Act, 2020	V
5.	The Assam Non-Government Institutions Regulation of Fees (Amendment) Act, 2020	VI
6.	The Assam Appropriation (No.III) Act, 2020	VIII
7.	The Assam Skill University Act, 2020	IX
8.	The Assam Goods and Services Tax (Amendment) Act, 2020	X
9.	The Assam Value Added Tax (Amendment)	XI
10.	The Assam Fiscal Responsibility and Budget Management (Amendment) Act, 2020	XII
11.	Assam Municipal (Amendment) Act, 2020	XIII
12.	The Assam Micro, Small and Medium Enterprises (Facilitation of Establishment and Operation) Act, 2020	XIV
13.	The Assam Inland Water Transport Regulatory Authority (Amendment) Act, 2020	XVI
14.	The Assam Heritage (Tangible) protection, Preservation, Conservation and Maintenance, Act, 2020	XIX
15.	The Assam State Capital Region Development Authority (Amendment) Act, 2020	XX
16.	The Assam Taxation, Liquidation of Arrear Dues (Amendment) Act, 2020	XXII
17.	The Assam College Employees Provincialisation (Amendment) Act, 2020	XXIII
18.	The Birangana Sati Sadhani Rajyik Vishwavidyalaya Act, 2020	XVIII
19.	The Bengal, Agra and Assam civil codes (Assam Amendment) Act, 2020	XXI
20.	The Court Fees (Assam Amendment) Act, 2020	IV
21.	The Guwahati Municipal Corporation (Amendment) Act, 2020	XV
22.	The Kamatapur Autonomous Council Act, 2020	XXV
23.	The Matak Autonomous Council Act, 2020	XXXIV
24.	The Moran ;Autonomous Council Act, 2020	XXV
25.	The National Law University and Judicial Academy Assam (Amendment) Act, 2020	XVII
<b>Sl No.</b>	<b><u>Assam State Acts, 2021</u></b>	<b>Assam Act No.</b>
1.	The Assam Appropriation (No IV) Act, 2020	I
2.	The Assam Taxation (Liquidation of Assam Dues) Amendment Act, 2020	IV

3.	The Assam Micro Finance Institution (Regulation of Money Lending) Act, 2020	V
4.	The Assam Education (Provincialisation of Services of Non Teaching Staff of Venture Educational Institutions) (Amendment) Act, 2020	VIII
5.	The Assam Ease of Doing Business Act, 2020	IX
6.	The Assam Repealing Act, 2020	X
7.	The Assam Office Language (Amendment) Act, 2020	XI
8.	The Assam Tea Plantations Provident Fund and Pension Fund and Deposit Linked Insurance Fund Scheme (Amendment) Act,2020	XIV
9.	The Assam Appropriation (Vote on Account) Act, 2021	XIV
10.	The Assam Municipal Employees Act, 2021	XV
11.	The Assam Co-operative Societies (Amendment) Act,2021	XVI
12.	The Assam Appropriation (No I) Act,2021	XVIII
13.	The Assam Appropriation (No II) Act,2021	XIX
14.	The Assam Taxation (on Specified Laws) (Amendment) Act, 2021	XX
15.	The Assam Good and Service Tax (Amendment) Act, 2021	XXI
16.	The Assam Value Added Tax (Amendment) Act,2021	XXII
17.	The Assam Agricultural Income Tax (Amendment ) Act, 2021	XXIV
18.	The Assam Cattle Preservation Act, 2021	XXV
19.	The Assam Electricity Duty (Amendment) Act, 2021	XXVI
20.	The Assam Profession, Trades, Callings and Employments Taxation (Amendment) Act,2021	XXVIII
21.	The Assam Women's University (Amendment) Act, 2021	XXIX
22.	The Assam Tenancy Act, 2021	XXXI
23.	The Assam Municipal (Amendment) Act,2021	XXXIII
24.	The Assam Municipal (Second Amendment)Act,2021	XXXIV
25.	The Assam Fiscal Responsibility and Budget Management (Amendment) Act, 2021	XXXV
26.	The Assam Employees Parent Responsibility and Norms for Accountability and Monitoring (Amendment) Act,2021	XXXVI
27.	The Assam Appropriation (No III) Act,2021.	XXXVII
28.	The Assam Municipal (Third Amendment) Act, 2021	XXXIX
29.	The Assam Cattle Preservation (Amendment)Act, 2021	XLVI
30.	The Assam Cooperative Societies (Amendment) Act,2021	LI
31.	The Assam Direct Recruitment Commission for Analogous Posts in Class III and Class IV Act,2021	XLII
32.	The Assam Excise (Amendment) Act,2021	XLIX
33.	The Assam Micro, Small and Medium Enterprises (Facilitation of Establishment and operation) Amendment Act,2021	XLVIII
34.	The Assam Motor Vehicles Taxation (Amendment) Act,2021	L
35.	The Assam Police (Amendment) Act,2021	XLI
36.	The Assam Scheduled Castes and Scheduled Tribes (Reservation of Posts in Services) (Amendment) Act, 2021	XLIV
37.	The Assam Tribal Development Authority (Repeal) Act,2021	XLVII
38.	The Bodo Kachari Welfare Autonomous Council Act,2020	II
39.	The Contract Labor ( Regulation and Abolition) (Assam Amendment) Act, 2021	XIII

40.	The Deori Autonomous Council (Amendment) Act, 2021	XLV
41.	The Guwahati Municipal Corporation (Amendment) act, 2021	XXXVIII
42.	The Guwahati Metropolitan Development Authority (Amendment)Act, 2021	XL
43.	The Indian Stamp (Assam Amendment) Act,2020	XXVII
44.	The Industrial Disputes (Assam Amendment) Act,2021	XVII
45.	The Kamatapur Autonomous Council (Amendment) Act, 2021	VI
46.	The Mahapurusha Srimanta Sankardeva Viswavidyalaya (Amendment) Act,2021	XLIII
47.	The Matak Autonomous Council (Amendment) Act, 2020	III
48.	The Moran Autonomous Council (Amendment) Act, 2020	VII
49.	The Majuli University of Culture (Amendment) Act,2021	XXXII
50.	The Sonowal Kachari Autonomous Council (Amendment) Act,2021	LII
<b>Sl No.</b>	<b><u>Assam State Acts, 2022</u></b>	<b>Assam Act No.</b>
1.	The Registration (Assam Amendment) Act, 2021	I of 2022
2.	The Assam Appropriation (No. I) Act, 2022	II of 2022
3.	The Assam Appropriation (No. II) Act, 2022	III of 2022
4.	The Guwahati Municipal Corporation (Amendment) Act, 2022	IV of 2022
5.	The Assam Direct Recruitment Commissions for Analogous Posts in Class-III and Class-IV (Amendment) Act, 2022	V of 2022
6.	The Assam Fiscal Responsibility and Budget Management (Amendment) Act, 2022	VI of 2022
7.	The Assam Taxation (Liquidation of Arrear Dues) (Amendment) Act, 2022	VII of 2022
8.	The Assam Municipal Corporation Act, 2022	VIII of 2022
9.	The Assam Contingency Fund (Augmentation of Corpus) Act, 2022	IX of 2022
10.	The Assam Aid to Industries (Small and Cottage Industries) (Repealing) Act, 2022	X of 2022
11.	The Assam Consolidation of Holdings (Repealing) Act, 2022	XI of 2022
12.	The Assam Famine Relief and Insurance Fund (Repealing) Act, 2022	XII of 2022
13.	The Assam Elementary Education (Provincialisation) (Repealing) Act, 2022	XIII of 2022
14.	The Assam State Commission for Minorities (Amendment) Act, 2022	XIV of 2022
15.	The Assam Brostal Institution (Repealing) Act, 2022	XV of 2022
16.	The Assam Children (Repealing) Act, 2022	XVI of 2022
17.	The Assam Repealing Act, 2022	XVI of 2022
18.	The Assam State Youth Commission Act, 2022	XVIII of 2022
19.	The Assam State Higher Education Council (Repealing) Act, 2022	XIX of 2022
20.	The Assam Venture Sanskrit and Pali Educational Institutions (Provincialisation of Services) (Repealing) Act, 2022	XX of 2022
21.	The Assam Classical Institutions (Sanskrit and Pali Prakrit) (Provincialisation) (Repealing Act, 2022)	XXI of 2022
22.	The Assam Excise(Amendment) Act, 2022	XXII of 2022
23.	The Assam Industrial Infrastructure (Amendment) Act, 2022	XXIII of 2022
24.	.The Assam Agricultural Produce and Livestock Marketing (Promotion and Facilitation) Act, 2022	XXIV of 2022
25.	The Assam Contingency Fund Acts (Repeal) Act, 2022	XXV of 2022
26.	The Assam Town and Country Planning (Amendment) Act, 2022	XXVI of 2022

27.	The Guwahati Building Construction (Regulation) (Amendment) Act, 2022	XXVI of 2022
28.	The Guwahati Municipal Corporation(Amendment) Act, 2022	XXVII f 2022
29.		
30.	The Assam Motor Vehicle Taxation (Amendment) Act, 2022	XXX of 2022
31.	The Guwahati Metropolitan Development Authority (Amendment) Act, 2022	XXXI of 2022
32.	The Assam Municipal (Amendment) Act, 2022	XXXII of 2022
33.	The Assam Repealing Act, 2022	XXXIII of 2022
34.	The Assam Appropriation Acts (Repeal) Act, 2022	XXXIV of 2022
35.	The Assam Non-Government Educational Institutions (Regulation of Fees) (Amendment) Act, 2022	XXXV of 2022
36.	The Assam Aerial Ropeways Act, 2022	XXXVI of 2022
37.	The Assam Municipal Corporation (Amendment) Act, 2022	XXXVII of 2022
38.	The Auniati University Act, 2022	XXXIX of 2022
39.	The Society Registration (Assam Amendment) Act, 2022	XXXVIII of 2022
40.	The Assam Taxation (On Specified Lands) (Amendment) Act, 2022	XL of 2022
41.	The Assam Fixation of Ceiling on Land Holdings (Amendment) Act, 2022	XLI of 2022
42.	The Assam Goods and Services Tax (Amendment) Act, 2022	XLII of 2022
43.	The Assam Unified Metropolitan Transport Authority Act, 2022	XLIII of 2022
44.	The Assam Police (Amendment) Act, 2022	XLIV of 2022
45.	The Assam Land Revenue Regulation (Amendment) Act, 2022	XLV of 2022
46.	Pragjyotishpur University Act, 2022	XLVI of 2022
47.	The Girijananda Chowdhury University, Assam, Act, 2022	XLVII of 2022
48.	The Factories (Assam Amendment) Act, 2020	XLVIII of 2020
<b><u>SL. No.</u></b>	<b><u>Assam Act, 2023</u></b>	<b><u>Assam Act No</u></b>
1.	The Assam Appropriation Act (No.IV), 2023	I of 2023
2.	The Assam Forest (Removal and Storage of Forest Produce) Regulation (Amendment) Act, 2022	II of 2023
3.	The Assam State Youth Commission (Amendment) Act, 2022	III of 2023
4.	The Assam Jute (Control of Prices) (Repealing) Act, 2022	IV of 2023
5.	The Assam Professions, Trades, Callings and Employments Taxation (Amendment) Act, 2022	V of 2023
6.	The Assam Money Lenders'(Amendment) Act, 2023	VI of 2023
7.	The Public Gambling (Extension to Mizo District) (Repealing) Act, 2022	VII of 2023
8.	The Assam Darrang and Lakhimpur Districts (Assimilation of Laws on State Subjects) (Repealing ) Act, 2022	VIII of 2023
9.	The Assam Farmers (Group Irrigation) (Repealing) Act, 2022	IX of 2023
10.	The Assam Irrigation Water Users (Amendment) Act, 2022	X of 2023
11.	The Assam Irrigation (Amendment ) Act, 2022	XI of 2023
12.	The Assam Regulated and Licensed Warehouses (Amendment) Act, 2022	XII of 2023
13.	The Assam Lokayukta and Upalokayukta (Amendment) Act, 2022	XIII of 2023
14.	The Assam Prevention of Begging (Amendment) Act, 2022	XIV of 2023

15.	The Assam Industrial Infrastructure Development Corporation (2 <sup>nd</sup> Amendment) Act, 2022	XV of 2023
16.	The Assam Maintenance of Public Order (Autonomous Districts) (Amendment) Act, 2022	XVI of 2023
17.	The Assam Cinema(Regulation)(Amendment) Act, 2022	XVII of 2023
18.	The Assam State Transport Corporation (Prevention of Unauthorised Travel)(Amendment) Act, 2022	XVIII of 2023
19.	The Assam Slum Areas(Improvement and Clearance) (Amendment) Act, 2022	XIX of 2023
20.	The Assam Rural Development Cess (Repealing) Act, 2022	XX of 2023
21.	The Assam Taxation (Procedure for Rounding Off) (Repealing) Act, 2022	XXI of 2023
22.	The Assam Protection of Interest of Depositors (In Financial Establishment) (Repealing) Act, 2022	XXII of 2023
23.	The Tinsukia and Dibrugarh Electricity Supply Undertakings (Acquisition) (Repealing) Act, 2022	XXIII of 2023
24.	The Assam Local Authorities Grants (Charged) (Repealing) Act, 2022	XXIV of 2023
25.	The Assam Taxation Law Validation (Repealing) Act, 2022	XXV of 2023
26.	The Assam Taxation (Transfer of Reference Application) (Repealing) Act, 2022	XXVI of 2023
27.	The Assam Appropriation (No.I) Act, 2023	XXVII of 2023
28.	The Assam Appropriation (No.II) Act, 2023	XXVIII of 2023
29.	The Assam College Employees Provincialisation (Amendment) Act, 2023	XXIX of 2023
30.	The Assam Science and Technology University (Amendment) Act, 2023	XXX of 2023
31.	The Assam Public Safety (Measures) Enforcement Act, 2023	XXXI of 2023
32.	The Assam Elementary and Secondary School Teachers' (Regulation of Posting and Transfer) (Amendment) Act, 2023	XXXII of 2023
33.	The Assam Appropriation (No.III) Act, 2023	XXXIII of 2023
34.	The Assam Appropriation (No.IV) Act, 2023	XXXIV of 2023
35.	The Assam Appropriation (No.V) Act, 2023	XXXV of 2023
36.	The Assam Appropriation (No.VI) Act, 2023	XXXVI of 2023
37.	The Assam Appropriation (No.VII) Act, 2023	XXXVII of 2023
38.	The Assam Appropriation (No.VIII) Act, 2023	XXXVIII of 2023
39.	The Assam Appropriation (No.IX) Act, 2023	XXXIX of 2023
40.	The Assam Appropriation (No.X) Act, 2023	XL of 2023
41.	The Assam Appropriation (No.XI) Act, 2023	XLI of 2023
42.	The Assam Appropriation (No.XII) Act, 2023	XLII of 2023
43.	The Assam Appropriation (No.XIII) Act, 2023	XLIII of 2023
44.	The Assam Appropriation (No.XIV) Act, 2023	XLIV of 2023
45.	The Assam Appropriation (No.XV) Act, 2023	XLV of 2023
46.	The Assam Appropriation (No.XVI) Act, 2023	XLVI of 2023
47.	The Assam Goods & Service Tax (Amendment) Act, 2023	XLVII of 2023
48.	The Assam Micro Finance Institutions (Regulation of Money Lending)(Amendment) Act, 2023	XLVIII of 2023
49.	The Assam Mobility of Employees of State Government and Other Establishment(For Optimum Utilization of Available Manpower for Efficiency) Act, 2023	XLIX of 2023
50.	The Assam Motor Vehicle Taxation(Amendment) Act, 2023	L of 2023
51.	The Assam Panchayat(Amendment) Act, 2023	LI of 2023
52.	The Assam Public Safety(Measures) (Enforcement)(Amendment) Act, 2023	LII of 2023
53.	The Madhabdev University (Amendment) Act, 2023	LIII of 2023
54.	The Bongaigaon University Act, 2023	LIV of 2023

55.	The Kumar Bhaskar Varma Sanskrit and Ancient Studies University (Amendment) Act, 2023	LV of 2023
56.	The Sibsagar University Act, 2023	LVI of 2023
57.	The Gurucharan University Act, 2023	LVII of 2023
58.	The North Lakhimpur University Act, 2023	LVIII of 2023
59.	The Nagaon University Act, 2023	LIX of 2023
60.	The Gauhati University(Amendment) Act, 2023	LX of 2023
61.	The Bodoland University(Amendment) Act, 2023	LXI of 2023
62.	The Assam Women's University (Amendment) Act, 2023	LXII of 2023
63.	The Cotton University(Amendment) Act, 2023	LXIII of 2023
64.	The Assam Science and Technology University (Amendment) Act, 2023	LXIV of 2023
65.	The Assam Repealing Act, 2023	LXV of 2023
66.	The Jagannath Barooah University Act, 2023	LXVI of 2023
67.	The Assam Land and Revenue Regulation(Second Amendment) Act, 2022	LXVII of 2023
68.	The Assam Fixation of Ceiling on Land Holdings (Amendment) Act, 2022	LXVIII of 2023
69.	The Assam Land (Requisition and Acquisition) (Amendment) Act, 2022	LXIX of 2023
70.	The Assam (Temporary Settled Areas) Tenancy (Amendment) Act, 2022	LXX of 2023
71.	The Assam Evacuee Property (Repealing) Act, 2022	LXXI of 2023
72.	The Assam Electricity Control (Emergency Powers)(Repealing) Act, 2023	LXXII of 2023
73.	The Assam Tea Plantations Provident Fund and Pension Fund and Deposit Linked Insurance Fund Scheme (Amendment) Act, 2023	LXXIII of 2023
74.	The Assam Gratuity (Amendment) Act, 2023	LXXIV of 2023
75.	The Guwahati Metropolitan Development Authority(Amendment) Act, 2023	LXXV of 2023
76.	The Assam Backward Classes Commission(Amendment) Act, 2023	LXXVI of 2023
<b>Sl.No</b>	<b>Assam Act, 2024</b>	<b>Act No.</b>
1.	The Assam State Commission for Safai Karmacharis Act, 2023	I of 2024
2.	The Registration (Assam Amendment) Act, 2022	II of 2024
3.	The Assam Appropriation(No.I)Act, 2024	III of 2024
4.	The Assam Appropriation(No.II)Act, 2024	IV of 2024
5.	The Swahid Kanaklata Barua State University Act, 2024	V of 2024
6.	The Assam Municipal (Amendment) Act, 2024	VI of 2024
7.	The Tiwa Autonomous Council (Amendment) Act, 2024	VII of 2024
8.	The Assam Healing (Prevention of Evil)Practices Act, 2024	VIII of 2024
9.	The Assam Village Defence Organisation(Amendment) Act, 2024	IX of 2024
10.	The Thengal kachari Autonomous Council (Amendment) Act, 2024	X of 2024
11.	The Assam State School Education Board Act, 2024	XI of 2024
12.	The Assam Public Examination (Measures for Prevention of Unfair Means in Recruitment)Act, 2024	XII of 2024
13.	The Assam Tourism (Development & Registration) Act, 2024	XIII of 2024
14.	The Deori Autonomous Council (Amendment) Act, 2024	XIV of 2024
15.	The Sonowal Kachari Autonomous Council (Amendment) Act, 2024	XV of 2024

16.	The Missing Autonomous Council (Amendment) Act, 2024	XVI of 2024
17.	The Rabha Hasong Autonomous Council(Amendment)Act, 2024	XVII of 2024
18.	The Kokrajhar University Act, 2024	XVIII of 2024